

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR

LIST OF 05, 10, 15 AND 20 YEARS OLD PENDING CASES IN WHICH PROCEEDINGS HAVE BEEN STAYED DURING THE MONTH OF AUGUST, 2021

PARTICULARS OF CASES PENDING IN THE SUBORDINATE COURTS								PARTICULARS OF THE CASES PENDING IN THE HON'BLE HIGH COURT IN WHICH INTERIM ORDERS STAYING THE PROCEEDINGS OR FINAL JUDGEMENTS HAVE BEEN PASSED.					
SR. NO.	5, 10, 15 & 20	CATEGORY OF CASES	CNR NO.	DATE OF INSTITUTION	TITLE OF THE CASE	NAME OF THE COURTS	STAGE OF THE CASE	CASE NUMBER	CATEGORY OF CASE	DATE OF INSTITUTION	TITLE OF THE CASE	DATE OF ORDER VIDER WHICH THE PROCEEDINGS HAVE BEEN STAYED	REMARKS
	APPELLATE												
1	5 YEARS	NDPS	PBJL010129272012	15.12.2012	STATE VS RANJIT SINGH @ KANDOLA	MS. RUPINDERJIT CHAHAL, LD. DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	51923/2018	CRM-M	2018	GURINDER SINGH AND OTHERS VS STATE	ORDER DATED 23-01-2019 PASSED BY HON'BLE MR. JUSTICE KRISHANA MURARI JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
2	5 YEARS	COMA	PBJL010094482015	21.07.2015	NIRANJAN SINGH VS RANJIT SINGH @ KANDOLA	MS. RUPINDERJIT CHAHAL, LD. DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	127/2019	W.P(CRL)	2019	AMANPREET SINGH GANDHI @ JAGGU VS U.O.I	ORDER DATED 06.05.2019 STAYED BY HON'BLE SUPREME COURT OF INDIA	
3	5 YEARS	EXE	PBJL01-014005-2015	16.10.2015	SUKHDEV GIR VS PARDEEP KUMAR NAIN	MS. RUPINDERJIT CHAHAL, LD. DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	539/2015	FAO	2017	PARDEEP KUMAR JAIN VS SUKHDEV GIR	ORDER DATED 04.08.2017 PASSED BY THE HONBLE MR JUSTICE DEEPAK SIBAL JUDGE,PUNJAB AND HARYANA HIGH COURT , CHANDIGARH	
4	5 YEARS	CRA	PBJL01-010411-2013	06-07-2013	HARPREET SINGH VS RAMESHWAR SINGH	SH. MANJINDER SINGH, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	AWAITING ORDER FROM HIGHER COURT	CRM-M-12055 OF 2015	CRM	2015	HARPREET VS RAMESHWAR SINGH	ORDER DATED 14-10-2015 PASSED BY HON'BLE MR. JUSTICE DAYA CHAUDHARY JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
5	5 YEARS	SESSION CASE	PBJL01-009223-2015	16.07.2015	STATE OF PUNJAB VS DEEPAK DHINGRA	MS. HARVEEN BHARDWAJ, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	AWAITING ORDER FROM HON'BLE HIGH COURT	CRM-M NO. 2719 OF 2020 & CRM NO. 3795 OF 2020	CRM	27.01.2020	PUJA DHINGRA VS. STATE OF PUNJAB & ORS.	ORDER DATED 03.02.2020 PASSED BY HON'BLE MR JUSTICE HARI PAL VERMA JUDGE PUNJAB AND HARYANA HIGH COURT , CHANDIGARH.	
6	5 YEARS	EXECUTION NO.	PBJL01-000-852-2016	15/01/2016	INTEC CAPITAL LTD V.S VICTOR DROP FORGING LTD	MS. HARVEEN BHARDWAJ AD&SJ JLANADHAR	AWAITING ORDER FROM HON'BLE HIGH COURT	CR-565-2021	CR	07.03.2020	GAURV RAJ VS. INTEC CAPITAL LTD	ORDER DATED 10.03.2021 PASSED BY HON'BLE MR JUSTICE ARUN MONGA JUDGE PUNJAB AND HARYANA HIGH COURT , CHANDIGARH.	
7	5 YEARS	CRA	PBJL01-010413-2012	30.10.2012	ASHOK KUMAR MONGA VS STATE OF PUNJAB	SH. SARABJIT SINGH DHALIWAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	44367/2015	CRM-M	2015	ASHOK KUMAR MONGA VS STATE OF PUNJAB	ORDER DATED 08/01/2016 BY HON'BLE MR. JUSTICE NARESH KUMAR SANGHI, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH	
8	5 YEARS	CRR	PBJL01-010448-2012	30-10-2012	HARPREET SINGH VS. ASHOK KUMAR MONGA	SH. SARABJIT SINGH DHALIWAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	44367/2015	CRM-M	2015	ASHOK KUMAR MONGA VS STATE OF PUNJAB	ORDER DATED 08/01/2016 BY HON'BLE MR. JUSTICE NARESH KUMAR SANGHI, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH	CONNECTED MATTER STAYED
9	5 YEARS	EXECUTION	PBJL01-010137-2013	09-09-2013	MADHO SINGH VS GOVT OF INDIA	SH. KHEM KARAN GOYAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR(EXCLUSIVELY TO DEAL WITH CASES PERTAINING	FURTHER ORDER	CM 281-282-CII IN FAO-8585-2017	CM	2017	GOVT OF INDIA VS MADHO SINGH	ORDER DT. 18-01-2019 HON'BLE MR. JUSTICE SH. JAISHREE THAKUR JUDGE, PUNJAB & HARYANA HIGH COURT CHANDIGARH	
10	5 YEARS	CIVIL APPEAL	PBJL01-004254-2015	27.03.2015	SANGEETA BHASIN VS AMARJIT RAM	SH. KHEM KARAN GOYAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR(EXCLUSIVELY TO DEAL WITH CASES PERTAINING	FURTHER ORDER	CR. NO 1899 OF 2017	CR	2017	AMARJIT RAM VS VIKAS AGGARWAL	ORDER DT 17.03.2017 HON'BLE MR. JUSTICE SH.DAYA CHAUDHARY, JUDGE, PUNJAB & HARYANA HIGH COURT CHANDIGARH	
11	5 YEARS	CIVIL APPEAL	PBJL01-004277-2015	27.03.2015	VIKAS AGGARWAL VS AMARJIT RAM	SH. KHEM KARAN GOYAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR(EXCLUSIVELY TO DEAL WITH CASES PERTAINING	FURTHER ORDER	CR. NO 1899 OF 2017	CR	2017	AMARJIT RAM VS VIKAS AGGARWAL	ORDER DT 17.03.2017 HON'BLE MR. JUSTICE SH.DAYA CHAUDHARY, JUDGE, PUNJAB & HARYANA HIGH COURT CHANDIGARH	
12	5 YEARS	SESSION CASE	PBJL01012204 2014	12.09.2014	STATE VS RAJWINDER SINGH @ RAJA	SH. RAJNISH GARG, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	AWAITING ORDER	CRM-M/13925/2019	CRM	12.09.2014	RAJWINDER SINGH @ RAJA	ORDER DT. 28-3-2019 HON'BLE MR. JUSTICE SH. HARI PAL VERMA JUDGE, PUNJAB & HARYANA HIGH COURT CHANDIGARH	

13	5 YEARS	MOTOR ACCIDENT CLAIM MISC.	PBJL01-00752-2014	31-05-2014	NEW INDIA ASSURANCE COMPANY VS BALBIR SINGH	SH. TARANTARAN SINGH BINDRA ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	FAO 975/2015 (O&M)	FAO		06-02-2015	THE HOSHIARPUR DOABA ... VS. PRIYA & ORS.	ORDER DATED 16.12.2014 PASSED BY HON'BLE MR/MRS JUSTICE NAVITA SINGH JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
14	5 YEARS	MOTOR ACCIDENT CLAIM MISC.	PBJL01-007521-2014	31-05-2014	NEW INDIA ASSURANCE COMPANY VS BALBIR SINGH	SH. TARANTARAN SINGH BINDRA ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	FAO 1070/2015 (O&M)	FAO		06-02-2015	THE HOSHIARPUR DOABA ... VS. MOHINDER KAUR & ORS.	ORDER DATED 16.12.2014 PASSED BY HON'BLE MR/MRS JUSTICE NAVITA SINGH JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
15	5 YEARS	EXECUTION	PBJL01-009072-2014	14-07-2014	RAJ KUMAR VS RELIANCE WELLNESS LTD	SH. TARANTARAN SINGH BINDRA ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	FAO 4559/2014 (O&M)	FAO		04-07-2014	RELIANCE RETAIL LTD. VS. RAJ KUMAR & OTHERS	ORDER DATED 16.12.2014 PASSED BY HON'BLE MR/MRS JUSTICE NAVITA SINGH JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
16	5 YEARS	CRA	PBJL01-003094-2014	06.03.2014	RAJ KUMAR CHODHA VS VARINDER JAIN	SH. VARUN NAGPAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	AWAITING ORDERS FROM HIGH COURT	CRM-M-3719-2017	CRM		03.02.2017	RAJ KUMAR CHODHA VS VARINDER JAIN	ORDER DATED 03.02.2017 PASSED BY SH DIPAK SIBAL, JUSTICE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH
17	5 YEARS	EXE-246-2015	PBJL010055282015	28.04.2015	NATIONAL INSURANCE COMPANY VS.ONKAR BUS SERVICE	SH. VARUN NAGPAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	CM-22493-CII-2015	CM		2015	M/S ONKAR BUS SERVICE VS. RAJ MUNI	ORDER DATED 04.11.2015 PASSED SURINDER GUPTA, JUSTIC PUNJAB AND HARYANA HIGH COURT, CHANDIGARH
NOTE- INADVERTENTLY ONE CRIMINAL STAYED CASE MORE THAN FIVE YEAR OLD EXCESS SHOWN IN F-32 STATEMENT AND SAME WILL BE RECTIFIED IN NEXT MONTH STATEMENT AS REPORTED BY THE COURT OF SH. YUKTI GOYAL,, ADDL. DISTRICT AND SESSIONS JUDGE ,JALANDHAR..													
18	10 YEARS	CRA	PBJL01-000578-2009	08.04.2009	M/S ANIL TOOLS VS ASSISTANT COMMISSIONER	SH. YUKTI GOYAL, ADDITIONAL DISTRICT & SESSIONS JUDGE, JALANDHAR	FURTHER ORDER	15756/2015	CRM-M		2015	ANIL KUMAR VS STATE OF PUNJAB	ORDER DATED 22/9/2015 BY HON'BLE MS. JUSTICE ANITA CHAUDHARY, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH VIDE ORDER DATED 22.09.2015
SUBORDINATE													
1	05 YEAR	CIVIL	PBJL02-000351-2012	19-12-2012	NAVKIRAN VS VED PARKASH SHARMA	MS. SUSHMA DEVI,, PCS, CJSD-CUM-ACJM, JALANDHAR	FURTHER ORDER	RSA-948-2016 (O&M)	RSA		2016	VED PARKASH VS. NAVKIRAN	ORDER DT.29.02.2016, PROCEEDINGS STAYED BY THE HON'BLE MR. JUSTICE SURINDER GUPTA, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
2	05 YEAR	CIVIL	PBJL02-001703-2014	29-04-2014	MANOHAR LAL VS OFFICER INCHARGE, MILLITARY FARM	MS. SUSHMA DEVI,, PCS, CJSD-CUM-ACJM, JALANDHAR	FURTHER ORDER	CWP-5129-2010	CWP		2010	MILITARY FARM VS. MANOHAR LAL	ORDER DT.09.07.2012, PROCEEDINGS STAYED BY THE HON'BLE MR. JUSTICE RAJESH BINDAL, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
3	5 YEARS	CS	PBJL02-000901-2012	11.06.2012	M/S JAMMU COLD STORAGE VS. PSPCL	SH. AMIT KUMAR GARG, ACJSD-CUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	CR NO. 1835 OF 2018	CR		19/03/2018	M/S JAMMU COLD STORAGE VS. PSPCL	ORDER DATED. 19-03-2018 PASSED BY S. FATEH DEEP SINGH, JUDGE HON'BLE PB. & HARYANA HIGH COURT CHANDIGARH
4	5 YRS	RENT	PBJL02-003635-2014	11.09.2014	TIMMY BAHRI VS. CRYSTAL PRINTING PRESS	SH. AMIT KUMAR GARG, ACJSD-CUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	CR-5952-2019	C.R.		20.09.2019	CRYSTAL PRINTING PRESS V/S TIMMY BAHRI	ORDER DATED 20.09.2019 PASSED BY MS. JAISHREE THAKUR, JUDGE HON'BLE PB. & HARYANA HIGH COURT, CHANDIGARH.
5	5 YRS	EXE	PBJL02-000454-2013	06.09.2013	PUSHPA RANI VS. OM DUTT	SH. AMIT KUMAR GARG, ACJSD-CUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	RSA NO. 4155-2013 (O&M)	RSA		03.03.2014	OM DUTT VS. PUSHPA RANI	ORDER DATED 03.03.2014, PASSED BY SH. RAMESHWAR SINGH MALIK, JUDGE HON'BLE PUNJAB & HARYANA HIGH COURT, CHANDIGARH
6	5 YRS	EXE	PBJL02-001944-2014	15.05.2014	HARISH SAINI VS. AMARJIT SINGH	SH. AMIT KUMAR GARG, ACJSD-CUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	RSA-4761-2014 IN CR-5755-2017	RSA		28.08.2017	AMARJIT SINGH VS. HARISH	ORDER DATED 28.08.2017 PASSED BY MS. RITU BAHRI, JUDGE, HON'BLE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH
7	5 YEARS OLD	SUCC	PBJL02-001899-2012	04/06/12	KULWANT SINGH VS. GENERAL PUBLIC	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-NO.2181-2017	CIVIL REVISION		2017	KULKWANT SINGH VS. GP	ORDER DATED 24.03.2017 PASSED BY HON,BLE MR.JUSTICE RAJ MOHAN SINGH ,JUDGE PB. & HARYANA HIGH COURT

8	5 YEARS OLD	CIVIL SUIT	PBJL02-001433-2013	11/03/13	SUKHMINDER SINGH VS TEJINDER SINGH	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-NO.3874-2018(O&M)	CIVIL REVISION	2018	SUKHMINDER SINGH VS TEJINDER KAUR	ORDER DATED 01.06.2018 PASSED BY HON,BLE MR.JUSTICE ANIL KSHETRAPAL,JUDGE PB. & HARYANA HIGH COURT
9	5 YEARS	EXE	PBJL02-002027-2015	05-05-2015	GURDIP SINGH VS RAJ KUMAR	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CM-5584-C-2019 IN RSA-3182-2015	CIVIL MISC	2019	GURDEEP SINGH DHUPAR AND OTHERS	ORDER DATED 21-05-2019 PASSED BY HON'BLE JUSTICE MR. JAISHREE THAKUR, JUDGE PB. & HARYANA HIGH COURT
10	5 YEAR	RENT	PBJL02-000649-2008	27-05-2013	GURDEV SINGH VS MOHINDER SINGH	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-702-2019	CIVIL REVISION	2019	GURDEV SINGH VS MOHINDER SINGH	ORDER DATED 31-01-2019 PASSED BY HON'BLE MR JUSTICE JAISHREE THAKUR, JUDGE PB AND HARYANA HIGH COURTS
11	5 YEARS	CIVIL SUIT	PBJL02-002381-2013	16-08-2013	MANJIT SINGH VS GIAN KAUR	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR/702/2019	CIVIL REVISION	2019	GURDEV SINGH VS MOHINDER SINGH	ORDER DATED 31-01-2019 PASSED BY HON'BLE MR JUSTICE JAISHREE THAKUR, JUDGE PB AND HARYANA HIGH COURTS
12	5 YEARS	RENT	PBJL02-003938-2015	16-09-2015	HARVINDER SINGH VS DHARMINDER SINGH	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR/2250/2019	CIVIL REVISION	2019	HARVINDER SINGH VS DHARMINDER SINGH	ORDER DATED 03.04.2019 PASSED BY HONBLE MR JUSTICE JAISHREE THAKUR, JUDEGE PB AND HARYANA HIGH COURT
13	5 YEARS	CIVIL SUIT	PBJL02-004392-2015	14-10-2015	GURMUKH SINGH VS SWARAN RAM	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-8056/2018	CIVIL REVISION	2018	GURMUKH VS SWARAN	ORDER DATED 28.11.2018 PASSED BY HONBLE JUSTICE MR RAJ MOHAN SINGH JUDGE PB AND HARYANA HIGH COURT
14	5 YEARS	CIVIL SUIT	PBJL02-000192-2016	14-01-2016	KANWAR YOGRAJ SINGH VS BHUPINDEER KAUR	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-7096-2018	CIVIL RIVISION	2018	KANWAR YOGRAJ VS BHUPINDER	ORDER DATED 25-10-2018 PASSED BY HON'BLE MR JUSTICE DEEPAK SIBAL, JUDGE PB AND HARYANA HIGH COURTS
15	5 YEARS OLD	CHI	PBJL03-000811-2009	11-07-2013	STATE VS MANDEEP SETHI	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CRM-M 27778,44086,44547 AND 44921 OF 2016 3287,6617,6619, AND 6656 OF 2018	CRM-M	2016/2018	RAJBIR SINGH VS STATE	ORDER DATED 27-03-2018 PASSED BY HON,BLE JUSTICE H.S. MADAAN JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
16	5 YEARS OLD	CHI	PBJL03-000812-2009	11-07-2013	STATE VS MANDEEP SETHI	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CRM-M 27778,44086,44547 AND 44921 OF 2016 3287,6617,6619, AND 6656 OF 2018	CRM-M	2016/2018	RAJBIR SINGH VS STATE	ORDER DATED 27-03-2018 BY HON,BLE JUSTICE H.S. MADAAN JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
17	5 YEARS OLD	CHI	PBJL03-000813-2009	11-07-2013	STATE VS MANDEEP SETHI	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CRM-M 27778,44086,44547 AND 44921 OF 2016 3287,6617,6619, AND 6656 OF 2018	CRM-M	2016/2018	RAJBIR SINGH VS STATE	ORDER DATED 27-03-2018 BY HON,BLE JUSTICE H.S. MADAAN JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
18	5 YEARS OLD	CHI	PBJL03-000814-2009	11-07-2013	STATE VS MANDEEP SETHI	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CRM-M 27778,44086,44547 AND 44921 OF 2016 3287,6617,6619, AND 6656 OF 2018	CRM-M	2016/2018	RAJBIR SINGH VS STATE	ORDER DATED 27-03-2018 BY HON,BLE JUSTICE H.S. MADAAN JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
19	5 YEARS OLD	CS	PBJL020031502014	12.08.2014	PARAMPAL SINGH VS STATE ETC	SH.MUNISH GARG, ACJSD-CUM-PMJJB, JALANDHAR	FURTHER ORDER	CR-5530-2018	CR	2018	NARINDER PAL SINGH VS PARAMPAL SINGH AND ORS	ORDER DATED 24.08.2018 PASSED BY HON'BLE JUSTICE SH. RAJ MOHAN SINGH THAT TILL THE NEXT DATE OF HEARING PASSING OF FINAL ORDER SHALL REMAIN STAYED
20	5 YEARS OLD	CS	PBJL020028782014	28.07.2014	SANTOSH SAINI VS. PUNJAB NATIONAL BANK	SH.MUNISH GARG, ACJSD-CUM-PMJJB, JALANDHAR	FURTHER ORDER	CR-4604/2017	CR	2017	MONIKA SAINI VS SANTOSH SAINI	ORDER DT 18/09/2017 PASSED BY LD.HON'BLE MR JUSTICE SH. ARUN PALLI JUDGE PUNJAB AND HARYANA HIGH COURT.
21	5 YEARS OLD	FD	PBJL02-002759-2015	03.07.2015	RAJINDER KUMAR KAKRIA VS MS. SHARMA TENT HOUSE	SH. MUNISH GARG, ACJSD-PMJJB, JALANDHAR	FURTHER ORDER	RSA-2540-2015 (O&M)	RSA	2015	RAJINDER KUMAR KAKRIA VS MS SHARMA TENT HOUSE.	ORDER DT.16-09-2015 PASSED BY LD. HON'BLE KULDIP SINGH JUDGE, PUNJAB AND HARYANA HIGH COURT.
22	5 YEAR	CS	PBJL020033052013	28-01-2013	GURBAX KAUR VS SHINDA RAM	MS. SHILPA SINGH, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER FROM HIGH COURT	6493/2017	CR	2017	GURBAX KAUR VS SHINDA RAM	ORDER DATED 03-10-2017 PASSED BY HON'BLE JUSTICE RAJ MOHAN SINGH,JUDGE, PUNJAB AND HARYANA HIGH COURT,CHANDIGARH

23	5 YEAR	CS	PBJL020000982010	19-01-2012	GURMEET SINGH VS MOHINDER SINGH	MS. SHILPA SINGH, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER FROM HIGH COURT	1663/2010	RSA	2010	MOHINDER SINGH VS GURMEET SINGH	ORDER DATED 06-01-2016 PASSED BY HON'BLE JUSTICE PARAMJEET SINGH DHALIWAL, JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH
24	5 YEAR	COMA	PBJL030002842014	08-01-2014	KIRAN BALA VS AMAR JYOTI	MS. SHILPA SINGH, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER FROM HIGH COURT	539/2020	CRR	2020	MOHAN LAL VS KIRAN BALA	ORDER DATED 20-02-2020 PASSED BY HON'BLE JUSTICE JAISHREE THAKUR, JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH
25	5 YEAR	CS	PBJL020010602014	15-03-2014	JOGINDER KAUR VS MANJIT SINGH	MS. SHILPA SINGH, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER FROM HIGH COURT	4786/2018	CR	2018	JOGINDER KAUR VS MANJIT SINGH	ORDER DATED 20-02-2019 PASSED BY HON'BLE MR JUSTICE DEEPAK SIBAL, JUDGE, PUNJAB & HARYANA HIGH COURT CHANDIGARH
26	5 YR OLD CASE	COMP. ACT U/S 138 NIACT	PBJL03-009473-2013	28-09-2013	RAMESH BABBAR VS LORD KRISHNA	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CRM M 39059/2014	CRM.MISC	26.05.2016	LORD KRISHNA VS STATE OF PUNJAB	ORDER DATED 26.05.2016 PASSED BY HON'BLE MR. JUSTICE INDERJIT SINGH OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
27	5 YR OLD CASE	EXECUTION	PBJL02-002121-2010	06-08-2010	CANTONMENT BOARD VS BHUSHAN AGGARWAL	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CRR 3505/2013	CIVIL APPEAL	15.09.2015	BHUSHAN AGGARWAL VS CANTT BOARD	ORDER DATED 15.09.2015 PASSED BY HON'BLE MR. JUSTICE RITU BAHRI OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
28	5 YR OLD CASE	EXECUTION	PBJL02-002123-2010	06-08-2010	CANTONMENT BOARD VS BHUSHAN AGGARWAL	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CRR 3505/2013	CIVIL APPEAL	15.09.2015	BHUSHAN AGGARWAL VS CANTT BOARD	ORDER DATED 15.09.2015 PASSED BY HON'BLE MR. JUSTICE RITU BAHRI OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
29	5 YR OLD CASE	EXECUTION	PBJL02-002829-2012	01-12-2012	RAVINDER KAUR VS TARSEM LAL	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CR 4655/2016	CIVIL APPEAL	25.07.2016	TARSEM LAL VS RAVINDER KAUR	ORDER DATED 25.07.2016 PASSED BY HON'BLE MR. JUSTICE SURINDER GUPTA OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
30	5 YR OLD CASE	EXECUTION	PBJL02-002834-2012	07-12-2012	MS JAGRAN PARKASHAN LTD VS MS RS COMMUNICATION	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	RSA 3461/2014	CIVIL APPEAL	17.11.2014	R.S. COMMUNICATION VS JAGRAN PRAKASHAN	ORDER DATED 17.11.2014 PASSED BY HON'BLE MR. JUSTICE SURINDER GUPTA OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
31	5 YR OLD CASE	EXECUTION	PBJL02-000088-2013	04-03-2013	HEM DHIR VS MS DHPLEASING PVT	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CR 4915/2012	CIVIL APPEAL	15.05.2015	DHP LEASIG VS RAJ KUMAR	ORDER DATED 15.05.2015 PASSED BY HON'BLE MR. JUSTICE K. KANNAN OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
32	5 YR OLD CASE	EXECUTION	PBJL02-003178-2013	15-03-2013	HEM DHIR VS MS DEEP HIRE PURCHASE PVT LTD	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CR 4915/2012	CIVIL APPEAL	15.05.2015	DHP LEASIG VS RAJ KUMAR	ORDER DATED 15.05.2015 PASSED BY HON'BLE MR. JUSTICE K. KANNAN OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
33	5 YR OLD CASE	EXECUTION	PBJL02-000290-2014	24-01-2014	JASBIR KAUR VS JAGAT SINGH	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	RSA5858/2015	CIVIL APPEAL	02.12.2015	JAGAT SINGH VS JASBIR KAUR	ORDER DATED 23.05.2016 PASSED BY HON'BLE MR. JUSTICE SURINDER GUPTA OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
34	5 YR OLD CASE	EXECUTION	PBJL02-000276-2014	25-01-2014	KARTAR KAUR VS MS BEDI AUTO ENGINEERS	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CR7515/2013	CIVIL APPEAL	29.08.2014	M/S BEDI AUTO VS KARATR KAUR	ORDER DATED 29.08.2014 PASSED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN PARSOON OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
35	5 YR OLD CASE	EXECUTION	PBJL02-000275-2014	25-01-2014	KARTAR KAUR VS MS BEDI AUTO ENGINEERS	SH. BHUPINDER MITTAL, CJD-CUM-JMIC, JALANDHAR	STAYED	CR7515/2013	CIVIL APPEAL	29.08.2014	M/S BEDI AUTO VS KARATR KAUR	ORDER DATED 29.08.2014 PASSED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN PARSOON OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
36	5 YEARS OLD	COMP. U/S 138 NIACT	PBJL03-002236-2010	25/11/2010	JALANDHAR CARGO VS GURDIAL SINGH	SH. SHAMINDER PAL SINGH, CJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NIACT CASES), JALANDHAR	FURTHER ORDER	CRM M 42723/2016	CRL. MISC.	2016	GURDIAL SINGH VS JALANDHAR CARGO	ORDER DATED 30-11-2016 PASSED BY MR JUSTICE M.M.S. BEDI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
37	5 YEARS OLD	COMP. U/S 138 NIACT	PBJL03-019310-2014	10-06-2014	PAWANDEEP SINGH VS. KAPIL BATRA FILM PRODUCTION HOUSE PVT. LTD.	SH. SHAMINDER PAL SINGH, CJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NIACT CASES), JALANDHAR	FURTHER ORDER	CRM-M- 45664/2018	CRL. MISC.	2018	KAPIL BATRA VS. PAWANDEEP SINGH	ORDER DATED 29-11-2018 PASSED BY MR JUSTICE KULDIP SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH

38	5 YEARS OLD	COMP. U/S 138 NI ACT	PBJL03-006212-2013	2/12/13	HARJEET KAUR VS DEEPAK MEHTA	SH. SHAMINDER PAL SINGH, CJJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NI ACT CASES), JALANDHAR	FURTHER ORDER	CRM M 4544/2015	CRL. MISC.	2015	DEEPAK MEHTA VS HARJEET KARU	ORDER DATED 11.02.2015 PASSED BY HON'BLE MR JUSTICE MOHINDER SINGH SULLAR JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
39	5 YEARS OLD	138 OF N.I. ACT	PBJL03-023201-2015	18/08/2015	YASH PAL CHADDA HUF VS. BIRLA POWER SOLUTIONS LTD.	SH. SHAMINDER PAL SINGH, CJJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NI ACT CASES), JALANDHAR	FURTHER ORDER	19049/2021	CRL. MISC.	2021	MAHENDER SINGH ARORA VS. YASH PAL CHADHA	ORDER DATED 01.07.2021 PASSED BY HON'BLE MR JUSTICE LALIT BATRA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
40	5 YEARS OLD	138 OF N.I. ACT	PBJL03-006263-2012	22-03-2012	PRITPAL SINGH BABBAR VS. VIJAY KUMAR GHAI	SH. SHAMINDER PAL SINGH JMIC JALANDHAR	FURTHER ORDER	22685/2021	CRL. MISC.	2021	VIJAY KUMAR GHAI VS. PRITPAL SINGH BABBAR	ORDER DATED 16.07.2021 PASSED BY HON'BLE MR JUSTICE AMOL RATTAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
41	5 YEARS	UCR	PBJL03-011715-2012	04/02/12	STATE VS NIL (ANMOL DEEP VS HARMINDER SINGH) (FIR 22/11 PS DIV 1)	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CRM-M-16159-2015	CRIMINAL MISC	2015	HARMINDER SINGH VS STATE OF PUNJAB	ORDER DATED 26.05.2015 PASSED BY SH. MAHESH GROVER HON'BLE JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH	
42	5 YEARS	CRM	PBJL03-003979-2012	21/12/12	NITTU VS SANJIV KUMAR	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CRR-1628/2014	CRR	2014	SANJIV KUMAR VS NEETU	ORDER DT. 05/05/2014 PASSED BY HONBLE MR JUSTICE SH. DAYA CHAUDHARY JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH	NOTE: ORDER TO ADJOURNED THE CASE BEYOND THE DATE FIXED.
43	5 YEARS	CHI	PBJL03-002587-2009	06-9-2013	STATE VS JASPAL SINGH	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CRM-M-52811/2018	CRIMINAL MISC	2018	KARAMJIT KAUR VS STATE OF PUNJAB	ORDER DT. 29/11/2018 PASSED BY HONBLE MR JUSTICE SH. MANOJ KUMAR JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH	
44	5 YEARS	CIVIL SUIT	PBJL02-002077-2013	11/10/13	AMRIK SINGH VS RAJINDER SINGH	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR 1650/2014	CIVIL REVISION	2014	RAJINDER SINGH VS AMRIK SINGH	ORDER DT. 13.11.2014 PASSED BY HON'BLE JUSTICE DR. BHARAT BHUSHAN PARSOON, JUDGE HON'BLE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
45	5 YEARS	CIVIL SUIT	PBJL-02-003471-2013	17/9/2013	OM PARKASH VS DALJIT KAUR	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR-416-2019	CIVIL REVISION	2019	OM PARKASH WALIA VS DALJIT KAUR	ORDER DT. 21.01.2019 PASSED BY HON'BLE JUSTICE ANMOL RATTAN SINGH, JUDGE HON'BLE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
46	5 YEARS	EXE	PBJL02-001339-2014	02/04/14	M/S SADHU RAM VS F.C.I	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	RSA-4308/2016	RSA	2016	F.C.I. VS M/S SADHU RAM AND SONS	ORDER DT. 24.01.2017 PASSED BY HON'BLE JUSTICE DAYA CHAUDHARY JUDGE HON'BLE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
47	5 YEARS	RENT	PBJL02-002768-2014	21/07/2014	NASIB KAUR VS SARABJIT SINGH	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR-3069-2019	CIVIL REVISION	2019	NASIB KAUR VS SARABJIT SINGH	ORDER DATED 09.05.2019 PASSED BY HON'BLE JUSTICE SH. SURINDER GUPTA JUDGE, PUNJAB AND HARYANA HIGH COURT CHANDIGARH	
48	5 YEARS	CS	PBJL02-002289-2014	01-06-2014	RAKESH KUMAR VS ASHOK KUMAR	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR/8040/2018	CR	2018	RAKESH KUMAR VS ASHOK KUMAR	ORDER DATED 10-12-2018 PASSED BY HON'BLE MR. JUSTICE AVNEESH JHINGAN JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH	
49	5 YEARS	EXE	PBJL02-003152-2014	16.08.2014	VIJAY CHADHA VS AJAY CHADHA	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	RSA-980/2015	RSA	2015	AJAY CHADHA VS VIJAY CHADHA & ORS	ORDER DATED 11.04.2016 PASSED BY SH. ANMOL RATTAN SINGH JUDGE HON'BLE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
50	5 YEARS OLD	RENT	PBJL02-001100-2013	22-05-2013	SWAMI SHANKRANAND VS GURDEEP SINGH	SH. RAJINDER SINGH TEJI, CJJD-CUM-JMIC, JALANDHAR	AT THE TIME OF STAY CASE WAS PENDING FOR AWAITING APPEARANCE OF	CR-662-2017	CR NO	2017	SWAMI SHANKARANAND PARVAT ACHARYA VS SUKHDEV SINGH AND ANOTHER	ORDER DATED 01-02-2017 PASSED BY HONBLE MR. JUSTICE G.S. SANDHWALIA JUDGE PUNJAB AND HARYANA HIGH COURT	
51	5 YEARS OLD	RENT	PBJL02-002263-2013	21-05-2013	SWAMI SHANKRANAND VS SUKHDEV SINGH	SH. RAJINDER SINGH TEJI, CJJD-CUM-JMIC, JALANDHAR	AT THE TIME OF STAY CASE WAS PENDING FOR AWAITING APPEARANCE OF	CR-662-2017	CR NO	2017	SWAMI SHANKARANAND PARVAT ACHARYA VS SUKHDEV SINGH AND ANOTHER	ORDER DATED 01-02-2017 PASSED BY HONBLE MR. JUSTICE G.S. SANDHWALIA JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
52	5 YEARS OLD	CIVIL SUIT	PBJL02-004049-2011	22-09-2011	MALKIAT SINGH VS DARSHAN SINGH	SH. RAJINDER SINGH TEJI, CJJD-CUM-JMIC, JALANDHAR	AT THE TIME OF STAY, CASE WAS PENDING FOR ARGUMENTS	CR NO 7077/2016	CR NO	2016	MALKIAT SINGH VS DARSHAN SINGH	ORDER DT 16-12-2016 PASSED BY HONBLE MR JUSTICE AMIT RAWAL JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	

53	5 YEARS OLD	COMA	PBJL03-009939-2012	14-03-2012	JALANDHAR DEVELOPMENT AUTHORITY VS GURDEV SINGH	SH. RAJINDER SINGH TEJI, CJJD-CUM-JMIC, JALANDHAR	AT THE TIME OF STAY CASE WAS PENDING FOR AWAITING APPEARANCE OF	CRM-M-38341-2017	CRM-M	2017	TARSEM SINGH VS JALANDHAR DEVELOPMENT AUTHORITY	ORDER DATED 06-12-2018 PASSED BY HONBLE MR JUSTICE RAJ SHEKHAR ATTRI JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
54	5 YEARS OLD	EXECUTION	PBJL02-004614-2015	02-11-2015	CHARAN DASS VS VAISAKHI RAM	SH. RAJINDER SINGH TEJI, CJJD-CUM-JMIC, JALANDHAR	AT THE TIME OF STAY CASE WAS PENDING FOR ARGUMENTS	RSA-5696-2017	RSA	2017	VAISAKHI RAM VS CHARAN DASS	ORDER DATED 16-01-2018 PASSED BY HON'BLE MR JUSTICE AMIT RAWAL JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
55	5 YEARS OLD	CHALLAN IPC	PBJL03-000009-2011	05.02.2011	STATE VS GURBARINDER SINGH	MS. DAMANDEEP KAMAL HEERA, CIVIL JUDGE (JR. DIVN.)-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM- M 16992/2016	CRM MISC	17.05.2016	JAGDEEP SINGH MOMI VS STATE OF PUNJAB	ORDER DATED 10.03.2017 BY HON'BLE MR JUSTICE JITHENDRA CHAUHAN JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
56	5 YEARS OLD	CIVIL SUIT	PBJL02-003516-2012	22.3.2012	GURMAIL SINGH VS SUKHBIR SINGH	MS. DAMANDEEP KAMAL HEERA, CIVIL JUDGE (JR. DIVN.)-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR NO. 780/2017	CIVIL APPEAL	03.02.2017	GURMAIL SINGH VS SUKHVIR SINGH	ORDER DATED 24.3.2017 BY HON'BLE MS JUSTICE DAYA CHAUDHARY JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
57	5 YEARS OLD	CS	PBJL02-001661-2011	31/10/2011	SUKHJIT SINGH VS. SATNAM KAUR	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	CR NO. 6883 OF 2015 (O & M)	CR	2015	SATNAM KAUR VS. SUKHJIT SINGH & OTHERS	ORDER DATED 15.10.2015 PASSED BY HON'BLE JUSTICE MRS. RITU BAHRI JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
58	5 YEARS OLD	CS	PBJL02-003791-2012	29.05.2012	KARUNA BHARADWAJ VS.DALJEET KAUR AUJLA MISTRY	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	CR NO. 7215 OF 2017 (O & M)	CR	2017	KARUNA BHARADWAJ VS. DALJEET KAUR AUJLAN & OTHERS	ORDER DATED 23.10.2017 PASSED BY HON'BLE JUSTICE MRS. ANITA CHAUDHARY JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	ADJOURN BEYOND THE DATE FIXED
59	5 YEARS OLD	CS	PBJL02-004630-2012	19/06/2012	KARTAR SINGH VS. AMARJIT SINGH	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	7314-2016 (O&M)	CR	2016	KARTAR SINGH VS. SURINDER SINGH NAMBERDAR AND OHERS	ORDER DATED 23.11.2016 PASSED BY HON'BLE JUSTICE MRS. REKHA MITTAL JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
60	5 YEARS OLD	CS	PBJL02-001800-2012	18-02-2012	M/S MILLENNIUM WIRES PVT. LTD. VS. ORIENTAL BANK OF COMMERCE	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	5586-2018 (O&M)	CR	2018	HSBC AMANAH MALAYSIA BERHAD VS MILLENIUM WIRES PVT LTD AND OTHERS	ORDER DATED 30.08.2018 PASSED BY HON'BLE JUSTICE DEEPAK SIBAL JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
61	5 YEARS OLD	CS	PBJL02-005264-2014	14-07-2014	RIMMY VS. KULWINDER KUMAR	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	3189-2019	CR	2019	KULWINDER KUMAR VS. RIMMY	ORDER DATED 15-05-2019 PASSED BY HON'BLE JUSTICE MR. RAJ MOHAN SINGH JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	FINAL ORDER STAYED BY HON'BLE HIGH COURT.
62	5 YEARS OLD	CS	PBJL02-003007-2014	04-08-2014	MANJIT SINGH VS. SUBEG SINGH	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	5412-2019	CR	2019	SUBEG SINGH @ SHABEGH SINGH AND ANR VS. MANJIT SINGH SRAI AND OTHERS	ORDER DATED 04.09.2019 PASSED BY HON'BLE JUSTICE MS. NIRMALJIT KAUR JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	FINAL ORDER STAYED BY HON'BLE HIGH COURT.
63	5 YEARS OLD	CS	PBJL02-001646-2013	27-09-2013	HARI SINGH ESTATE EDUCATIONAL AND CHARITABLE TRUST VS SHARANJIT KAUR	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	3233-2019	CR	2019	JATINDER SINGH VS. HARI SINGH ESTATE EDUCATIONAL AND CHARITABLE TRUST AND OTHERS	ORDER DATED 10.09.2019 PASSED BY HON'BLE JUSTICE MS. JAISHREE THAKUR JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	ADJOURN BEYOND THE DATE FIXED
64	5 YEARS OLD	CS	PBJL02-000026-2014	14-01-2014	RANJIT KAUR VS RANJIT KAUR	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	6490-2019	CR	2019	HARPAL SINGH VS. RANJIT KAUR AND OTHERS	ORDER DATED 16.10.2019 PASSED BY HON'BLE JUSTICE MR. RAJ MOHAN SINGH JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	ADJOURN BEYOND THE DATE FIXED
65	5 YEARS OLD	CS	PBJL02-002297-2012	08-10-2012	RAJAN DHALL VS. MADAN LAL	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	7292-2019	CR	2019	RAJAN DHALL VS. MADAN LAL (DECEASED) THROUGH HIS LR'S	ORDER DATED 13.12.2019 PASSED BY HON'BLE JUSTICE MR. LALIT BATRA JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	FINAL ORDER STAYED BY HON'BLE HIGH COURT.
66	5 YEARS OLD	CS	PBJL02-001845-2016	28-04-2016	JASKINDER SINGH KHANGURA VS. AVTAR SINGH	SH. SUDHIR KUMAR, CJJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	REPLICATION/REJOINDER	4926-2019	CR	2019	AVTAR SINGH AND ANR VS. JASKINDER SINGH KHANGURA	ORDER DATED 20.08.2019 PASSED BY HON'BLE MR JUSTICE SH. H. S. MADAN JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	FINAL ORDER STAYED BY HON'BLE HIGH COURT.
67	5 YEARS OLD	CS	PBJL020043062012	05/16/12	CHANNO VS RAWAL RAM	SH. JAGINDER SINGH CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR/8147/2018	CR	11/15/18	RAWAL RAM VS CHANNO	ORDER DATED 03/12/2018 PASSED BY JUSTICE DEEPAK SIBAL JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	

68	5 YEARS OLD	CS	PBJL020001712011	05-12-2012	COL. R.S. CHEEMA (RETIRED) VS SUBHASH CHANDER	SH. JAGINDER SINGH, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR NO.849/2019	CR	2019	COL. R.S. CHEEMA (RETIRED) VS SUBHASH CHANDER	ORDER DATED 05-03-2019 PASSED BY JUSTICE AVNEESH JHINGAN JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
69	5 YEARS OLD	CS	PBJL020047182014	27-11-2014	NARINDER PAL SINGH VS MOHINDER KAUR	SH. JAGINDER SINGH, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR/7880/2019	CR	2020	SURINDERJIT SINGH VS NARINDER SINGH	ORDER DATED 15-01-2020 PASSED BY JUSTICE RAJBIR SEHRAWAT JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
70	5 YEARS	CS	PBJL020009102014	10-03-2014	CHARANJIT SINGH VS BALWINDER KAUR	SH. JAGINDER SINGH, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR/ 6291/2019	CR	03/10/2019	BALWINDER KAUR VS CHARANJIT SINGH	16-10-2019 PASSED BY JUSTICE RAJ MOHAN SINGH JUDGE, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
71	5 YEARS	CS	PBJL020015772014	21-04-2014	MOHAN LAL VS GURMAIL KUMAR	SH. JAGINDER SINGH CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR/10284/2018	CR	19/12/2018	MOHAN LAL VS GURMAIL KUMAR AND OTHER	19/12/2018 PASSED BY JUSTICE DEEPAK SIBAL JUDGE JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
72	5 YEARS	CS	PBJL020023572015	05/26/15	RAMESH CHANDER HANDA VS SUBHASH CHANDER HANDA	SH. JAGINDER SINGH CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CR/5080/2018	CR	09/08/2018	SUBHASH CHANDER VS RAMESH CHANDER	15/01/2019 PASSED BY JUSTICE SUDIP AHLUWALIA JUDGE JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
73	5 YEARS OLD	COMI	PBJL03-005674-2012	14/09/2012	SUNITA RANI VS. SUDHIR KUMAR	SH AMANDEEP SINGH GHUMAN, CJJD-CUM- JMIC JALANDHAR	AWAITING FURTHER ORDERS	CRM-M-6395/18	CRM	2018	PARKASH CHAND VS. SUNITA RANI	VIDE ORDER DATED. 15.02.2018 PASSED BY HON'BLE JUSTICE ANITA CHAUDHARY JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
74	5 YEARS OLD	COMI	PBJL03-014852-2013	03-08-2013	BALWINDER SINGH VS MADAN MOHAN	SH AMANDEEP SINGH GHUMAN, CJJD-CUM- JMIC JALANDHAR	AWAITING FURTHER ORDERS	CRM-M-50568/19	CRM	2019	BIMLA DEVI & ORS. VS STATE OF PUNJAB & ORS	VIDE ORDER DATED. 28.11.201 HARNARESH SINGH GILL JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
75	5 YEARS OLD	EXE	PBJL02-002614-2012	20.12.2012	AMAR KAUR VS SOHAN SINGH	SH. RAVINDER SINGH RANA, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	337/13	RSA	2013	SATNAM SINGH VS AMAR KAUR	ORDER DATED 11.9.14 PASSED BY HON'BLE MS. JUSTICE RAMESHWAR SINGH MALLIK JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
76	5 YEARS OLD	CS	PBJL02-002544-2012	09/08/12	MOHINDER KAUR VS MOHINDER LAL	SH. RAVINDER SINGH RANA, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR/6997/2015	CR	2015	MOHINDER KAUR VS MOHINDER LAL	ORDER DATED 19.10.2015 PASSED BY HON'BLE MR. JUSTICE TEJINDER SINGH DHINDSA JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
NOTE- INADVERTENTLY ONE STAYED CASE MORE THAN FIVE YEAR OLD EXCESS SHOWN IN F-32 STATEMENT AND SAME WILL BE RECTIFIED IN NEXT MONTH STATEMENT AS REPORTED BY THE COURT OF SH. RAVINDER SINGH RANA, CJJD-CUM-JMIC, JALANDHAR..												
77	5 YEARS OLD	CRM	PBJL03-013807-2013	30.11.2013	STATE VS RAJESH BHARDWAJ AND OTHERS	MS. JOSHICA SOOD, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	123 OF 2014 AND 39590-2014	CRM M	19.10.2016	KARUNA BHARDWAJ AND OTHERS VS STATE OF PUNJAB	ORDER DATED 19.10.2016 PASSED BY HON'BLE MR JUSTICE HARI PAL VERMA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
78	5 YEARS OLD	CHI	PBJL03-015624-2014	14-05-2014	STATE OF PUNJAB VS. GURMUKH SINGH	MS. JOSHICA SOOD, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	16164-2017	CRM-M	10-05-2017	AMARJIT SINGH VS STATE OF PUNJAB AND OTHERS	ORDER DATED 10.05.2017 PASSED BY HON'BLE JUSTICE SH. RAJ MOHAN SINGH, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH
79	5 YEARS OLD	COMI	PBJL03-020426-2015	21-07-2015	PUNEET NARULA VS RAJIV SHARMA	MS. JOSHICA SOOD, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDERS	CRM-M 40555 OF 2019	CRM-M	12.09.2019	RAJIV SHARMA VS STATE OF PUNJAB	VIDE ORDER DATED 26.09.2019 PASSED BY HON'BLE JUSTICE SH. SURINDER GUPTA, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH
80	5 YEAR OLD	CS	PBJL02-002284-2012	28-09-2012	VIJAY KUMARI VS VARINDER SAREEN	MS. HEENA AGGARWAL, PCS, CJJD, JALANDHAR	FURTHER ORDER	CR-6782-2018	CR	2018	KISHORE SAREEN VS USHA DHIR	TO BE HEARD ALONG WITH CR 8626-2016 AND CR-6782-2018 PASSED BY HON'BLE MR. JUSTICE JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
81	5 YEARS OLD	EXE	PBJL02-003365-2012	19-01-2013	AK SALHOTRA VS SHIVA KANT PANDEY	MS. HEENA AGGARWAL, PCS, CJJD, JALANDHAR	FURTHER ORDER	CR/8231/2017	CR	2017	SHIV KANT PANDEY VS AK SALHOTRA	ORDER DATED 04.12.2017 PASSED BY HON'BLE MR JUSTICE RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH

82	5 YEARS OLD	CS	PBJL02-003580-2013	02-04-2013	CRECENT ENGG. CORP VS CENTRAL BANK OF INDIA	MS. HEENA AGGARWAL, PCS, CJJD, JALANDHAR	FURTHER ORDER	CR-6049-2018	CR	2018	M/S CRESENT ENGG VS CENTRAL BANK OF INDIA	ORDER DATED 11-09-2018 PASSED BY HON'BLE JUSTICE SH. RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
83	5 YEARS OLD	CS	PBJL02-003654-2013	31-05-2013	CRECENT ENGG. CORP VS INDIAN OVERSEAS BANK	MS. HEENA AGGARWAL, PCS, CJJD, JALANDHAR	FURTHER ORDER	CR-6049-2018	CR	2018	M/S CRESENT ENGG VS INDIAN OVERSEAS BANK	ORDER DATED 11-09-2018 PASSED BY HON'BLE JUSTICE SH. RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
84	5 YEARS	CS	PBJL02-002488-2011	08-03-2011	USHA DHIR VS KISHORE SAREEN	MS HEENA AGGARWAL,CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR-6782-2016	CR	2018	KISHORE SAREEN VS USHA DHIR	ORDER DATED 21.12.2016 PASSED BY HON'BLE JUSTICE SH. RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
85	5 YEARS OLD	COMI	PBJL03-009857-2014	24-03-2014	KANWALJIT SINGH VS PARAMJIT SINGH	MS HEENA AGGARWAL,CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M-41028-2016	CRM-M	2016	KANWALJIT SINGH VS STATE OF PUNJAB	ORDER DATED 18-11-2016 PASSED BY HON'BLE JUSTICE SH. JAISHREE THAKUR JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
86	5 YEARS OLD	CS	PBJL02-001325-2016	29-03-2016	HARISH CHANDER VS STATE OF PUNJAB	MS HEENA AGGARWAL,CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR-1444-2020	CR	2020	HARISH CHANDER VS THE STATE OF PUNJAB	ORDER DATED 21.12.2016 PASSED BY HON'BLE JUSTICE SH. RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
87	5 YEARS YEARS OLD	CHI	PBJL03-013519-2015	06-05-2015	STATE Vs SUKHJINDER SINGH	MS HEENA AGGARWAL,CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M-16781-2015	CRM	2015	ARMINDER SINGH Vs STATE	HON'BLE JUSTICE SH. RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
88	5 YEARS OLD	CIVIL SUIT	PBJL02-000446-2016	02.02.2016	RANBIR KUMAR VS HARCHARAN SINGH	SH. MANU SINGLA, CJJD JALANDHAR	FURTHER ORDER	CR-7287/2018	CIVIL REVISION	2018	RANBIR KUMAR VS HARCHARAN SINGH	ORDER DATED 26.10.2018 PASSED BY SUDIP AHLUWALIA, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	
ONE FIVE YEAR OLD CIVIL CASES STAYED BY HON'BLE HIGH COURT EXCESS SHOWN IN F32 STATEMENT BY THE COURT OF SH. MANU SINGLA, CJJD, JALANDHAR. SAME WILL BE RECTIFIED IN THE NEXT MONTH.													
89	5 YEAR OLD	CR	FD/1/2014	03-02-2014	KASTURI LAL VS SURINDER KUMAR	MS. AMANDEEP KAUR, CJJD-CUM-JMIC, JALANDHAR	AWAITING FURTHER ORDER	R.S.A NO. 2453/2014	RSA	2014	SURINDER KUMAR VS KASTURI LAL	ORDER DATED '01/05/2015 PASSED BY HON'BLE MR. JUSTICE GURMIT RAM JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
90	5 YEAR OLD	COMI	COMI/156/2015	30/04/2015	PARAMJIT KASHYAP VS TARUN DHINGRA	MS. AMANDEEP KAUR, CJJD-CUM-JMIC, JALANDHAR	AWAITING FURTHER ORDER	CRM-M-45479-2018	CRM-M	15-10-2018	RUBBY AND ANR VS PARAMJIT KASHYAP	VIDE ORDER DATED 15-10-2018 STAYED BY HON'BLE MR. JUSTICE SH. GURVINDER SINGH GILL JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
91	5 YEAR OLD	CHI	CHI/37/2016	12/01/16	STATE OF PUNJAB VS HARBANS LAL	MS. AMANDEEP KAUR, CJJD-CUM-JMIC, JALANDHAR	AWAITING FURTHER ORDER	CRM-M-39139-2017	CRM-M	25-10-2017	HARBANS LAL SIDANA & ANR VS STATE OF PUNJAB	VIDE ORDER DATED 25-10-2017 STAYED BY HON'BLE MR. JUSTICE SH. JITENDRA CHAUHAN JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
92	5 YEAR OLD	CM	PBJL020031972013	27.09.2013	MANJIT SINGH VS KULDEEP KAUR	SH. JINDER PAL SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDERS	7515	CR	26.11.2019	MOHINDER KAUR VS MANJIT SINGH AND OTHERS	ORDER DATED 26.11.2019 PASSED BY HONBLE MS.JUSTICE RITU BAHRI, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
93	5 YEAR OLD	CS	PBJLA0-000209-2011	11.11.2011	HARJINDER KAUR VS. AMRIK SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	8488 OF 2018	CR	12/13/18	AMRIK SINGH VS. HARJINDER KAUR	ORDER DATED 13/12/2018 PASSED BY JUSTICE RAJ MOHAN SINGH, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	STAYED
94	5 YEARS OLD	CS	PBJLA0-000247-2013	26.08.2013	KARNAIL SINGH VS. SANTOKH SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	6641 OF 2017	CR	27.09.17	KARNAIL SINGH VS. SANTOKH SINGH	ORDER DATED 27/09/17 PASSED BY HON'BLE JUSTICE ANITA CHAUDHRY, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	STAYED
95	5 YEARS OLD	CS	PBJLA0-000127-2011	05.08.2011	NIRMAL SINGH VS. SWARAN SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	843 OF 2018	CR	08.02.2018	SWARAN SINGH VS. NIRMAL SINGH	ORDER DATED 08.02.2018 PASSED BY HON'BLE JUSTICE FATEH DEEP SINGH, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	STAYED

96	5 YEARS OLD	CS	PBJLA0-000220-2014	01.04.2014	NARINDER SINGH VS. NARINDER KAUR	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	929 OF 2019	CR	07.02.2019	KULDIP SINGH VS. NARINDER SINGH	ORDER DATED 07.02.2019 PASSED BY HON'BLE MR JUSTICE BS WALLA, JUDGE PB & HARYANA HIGH COURT	STAYED
97	5 YEARS OLD	CS	PBJLA0-000625-2015	28.09.2015	BALWINDER SINGH VS. SURINDER SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	8001 OF 2019	CR	12.12.2019	BALWINDER SINGH VS. SURINDER SINGH	ORDER DATED 12/12/19 PASSED BY HON'BLE JUSTICE RAJ MOHAN SINGH, JUDGE PB & HARYANA HIGH COURT	STAYED
98	5 YEARS OLD	CS	PBJLA0-000786-2013	24.12.2013	BEANT KAUR VS BALBIR SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	9004 OF 2017	CR	12.12.2019	BEANT KAUR VS BALBIR SINGH	ORDER DATED 12.12.2019 HON'BLE MR JUSTICE LEESA GILL, JUDGE, PUNJAB AND HARYANA HIGH COURT	STAYED
99	5 YEARS OLD	CHI	PBJLA10-03182-2014	20.11.2014	STATE VS USHA	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	CRM-M-8243 OF 2015	CRM-M	.30/03/15	USHA RANI VS STATE	ORDER DATED 30/03/15 PASSED BY HON'BLE MR JUSTICE RAJ MOHAN SINGH, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	STAYED
100	5 YEARS OLD	COMI	PBJLA1-006160-2015	25.09.2015	NAVJOT SINGH VS ARSHDEEP SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	842 OF 2020	CRM-M	13.01.2020	NAVRAJAN SINGH VS NAVJOT SINGH	ORDER DATED 13.01.2020 HON'BLE JUSTICE MANJARI NEHRU KAUL, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	STAYED
101	5 YEARS OLD	CS	PBJLA0-000009-2016	04.01.2016	DIDAR SINGH VS SURJIT SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	2690 OF 2020	CR	22.12.2020	DIDAR SINGH VS SURJIT SINGH	Vide order dated 22.12.2020 HON'BLE JUSTICE ARUN MONGA, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.	STAYED
102	5 YEARS OLD	EXE	PBJLA0-000273-2012	08-05-2012	GULZAR SINGH VS VEER SINGH	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR-6757/2017	CR	03-10-2017	VEER SINGH VS GULZAR SINGH	ORDER DATED 03-10-2017 PASSED BY HON'BLE MR JUSTICE RAJ MOHAN SINGH PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
103	5 YEARS OLD	CS/1487/2013	PBJLA0-000774-2013	21-12-2013	GURWINDERDEEP SINGH VS VIKRAM JIT SINGH	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR-6781/2017	CR	03-10-2017	GURWINDER DEEP SINGH VS VIKRAMJIT SINGH	ORDER DATED: 03-10-2017 PASSED BY HON'BLE MR JUSTICE RAJ MOHAN SINGH PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
104	5 YEARS OLD	CM/16/2014	BJLA0-000065-2014	22-01-2014	GURWINDER DEEP SINGH VS VIKRAMJIT SINGH	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR 7186/2017	CR	03-10-2017	GURWINDER DEEP SINGH VS VIKRAMJIT SINGH	ORDER DATED 03-10-2017 PASSED BY HON'BLE MR JUSTICE RAJ MOHAN SINGH PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
105	5 YEARS OLD	CS	PBJLA0-000054-2015	02-02-2015	M/S RAM CHAND BHAGAT RAM V/S BHARAT PETROLEUM CORPORATION LIT	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR/1700/2020	CR	04-03-2020	M/S RAM CHAND BHAGAT RAM V/S BHARAT PETROLEUM CORPORATION LIT	ORDER DATED 04-03-2020 PASSED BY HON'BLE MR JUSTICE ANUPINDER SINGH GREWAL PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
106	5 YEARS OLD	COMA	PBJLA1-000361-2011	07-05-2011	STATE V/S M/S KAKAR KALAN CO.OP. AGRICULTURE	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CRM-M/14091/2015	CRM-M	07/05/11	M/S THIND PESTICIDE STORE VS STATE OF PUNJAB	ORDER DATED: 07/05/2011 PASSED BY HON'BLE MR JUSTICE AJAY TIWARI PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
107	5 YEARS OLD	CRM M	PBJLA1-000098-2012	25.02.2012	STATE VS BOOTA RAM	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CRM M11790/2014	CRM-M	26.04.2014	BOOTA RAM VS STATE OF PUNJAB AND OTHERS	ORDER DATED 26.04.2014 PASSED BY HON'BLE MR JUSTICE REKHA MITTAL PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
108	5 YEARS OLD	CRM M	PBJLA1-000150-2013	12-02-2013	STATE VS JARNAIL SINGH	MS. RAJWINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CRM-M35032/2017	CRM-M	21.08.2019	JARNAIL SINGH VS STATE AND ANR	ORDER DATED 21.08.2019 PASSED BY HON'BLE MR JUSTICE MANOJ BAJAJ PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
109	5 YRS	CHI	45/2013	10-09-2012	STATE VS LAKHBIR SINGH	MS. RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	INTERIM ORDER TO CONTINUE	CRM-36682 /2017 AND CRM-M-10578-2017	CRM-M	17.11.2017	LAKHVIR SINGH @ LAKHA VS STATE OF PUNJAB	ORDER DATED 16.11.2017 PASSED BY HON'BLE JUSTICE MR. ARVIND SINGH SANGWAN, JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
110	5 YEAR	CIVIL SUIT	901/2013	02/01/11	DARSHAN SINGH VS SUKHCHAIN SINGH	MS. RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR NO 727/2016	CR	08/07/2016	SUKHCHAIN SINGH VS DARSHAN SINGH	ORDER DATED 16.02.2016 PASSED BY HON'BLE JUSTICE AMIT RAWAL	

111	5 YEAR	CIVIL SUIT	73/2013	08/09/12	INDERJIT KAUR VS JASWANT SINGH	MS.RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CM/4400/2018 IN CR NO. 5990/2017	CM	06/03/18	INDERJIT KAUR VS. JASWANT SINGH & OTHERS	ORDER DT. 06.03.2018 PASSED BY HON'BLE JUSTICE SH. RAMENDRA JAIN JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
112	5 YEAR	CS	331/2013	12/10/12	GURVINDER SINGH VS BALWINDER SINGH	MS.RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR NO. 4412/2017	CR	2017	BALWINDER SINGH VS. GURVINDER SINGH	ORDER DT. 27.07.2017 PASSED BY HON'BLE JUSTICE SH. RAJMOHAN SINGH JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
113	5 YEAR	COMA	15/2014	06/08/13	STATE VS. M/S THIND PESITICIDE STORE	MS.RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CRM-M NO. 27723-2015	CRM-M	2015	M/S JAI CHEMICALS VS. STATE OF PUNJAB	ORDER DT. 15.10.2015 PASSED BY HON'BLE JUSTICE MS. SABINA JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH.
114	5 YEAR	CS	CS/409/2015	06-10-2015	DARSHAN SINGH VS SURJIT SINGH	MS.RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR/7340/2016	CR	2016	DARSHAN SINGH VS SURJIT SINGH	VIDE ORDER DATED 03.11.2016 PASSED BY HON'BLE MRS JUSTICE RAJ MOHAN SINGH ,JUDGE PUNJAB AND HRYANA HIGH COURT CHANDIGARH
115	5 YEAR	COMA	3/2016	11-02-2016	STATE VS MS JUDGE KHAD STORE	MS.RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CRM-M-4508-2017	CRM-M	2017	M/S CROP CHEMICALS INDIA LTD AND ORS V/S STATE OF PUNJAB	VIDE ORDER DATED 09-02-2018 PASSED BY HON'BLE JUSTICE SUDIP AHLUWALIA JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH
116	5 YRS	COMA	63/2013	15.09.2011	STATE VS MS ARJAN SINGH	MS.RAJBINDER KAUR, CJD-CUM-JMIC, NAKODAR		SPECIAL LEAVE PETITION NO. 4807/2021	SPECIAL LEAVE	2017	SUNIL SETHY VS STATE THROUGH SUKHJIT SINGH	24.02.2020 PASSED BY HON'BLE JUSTICE INDIRA BANERJEE AND JUSTICE V. RAMASUBRAMANIAN
117	5 YEARS OLD	CS	2599/2013	22.03.2011	LAKHBIR SINGH VS MOHAN SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CR NO 3813 OF 2014	CR	2014	MOHAN SINGH VS LAKHBIR SINGH	ORDER DT. 28.05.2014 PASSED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN PARSOON JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
118	5 YEARS	EXECUTION	1929/2013	31.10.2011	KALI CHARAN VS OM PARKASH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CR 6012 OF 2015	CR	2015	OM PARKASH VS KALI CHARAN	ORDER DATED 14.09.2015 PASSED BY HON'BLE MR JUSTICE RAJESH BINDAL, JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
119	5 YEARS OLD	CIVIL SUIT	2048/2013	02.02.2011	SUCHA SINGH @AJIT SINGH VS CHAMKAUR SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CR-519-2018	CR	2018	SUCHA SINGH SIDHU @ AMIT SIDHU VS CHAMKAUR SINGH	ORDER DATED 25.01.2018 PASSED BY HON'BLE MR. JUSTICE FATEH DEEP SINGH JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
120	5 YEARS	EXECUTION	2078/2013	05.04.2013	JIWAN KUMAR VS HARBANS KAUR	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CR NO. 2390 OF 2016	CR	2016	HARBANS KAUR VS JIWAN KUMAR	ORDER DATED 12/04/16 PASSED BY HON'BLE MR.JUSTICE SHEKHAR DHAWAN, JUDGE PUNJAB & HARYANA HIGH COURT,CHANDIGARH
121	5 YEARS	CHI	CHI/194/2014	20/03/14	PUNJAB STATE VS. LUCKY	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CRM-M-37233 OF 2018	CRM M	2018	KUNAL PASSI VS STATE OF PUNJAB	HON'BLE MR JUSTICE HARI PAL VERMA VIDE ORDER DATED 28/08/18 IN CRM-M-37233 OF 2018
122	5 YEARS	CHI	CHI/12/2015	09-01-2015	STATE VS. MAKHAN SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CRM-M-39787 OF 2015	CRM M	2015	KAMALJIT KAUR VS STATE OF PUNJAB	VIDE ORDER DATED 25-07-2013 IN CRM-M-39787 OF 2015 HON'BLE MR.JUSTIC RAMESHWAR SINGH MALIK VIDE ORDER DT. 25.07.2013 JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
123	5 YEARS	CIVIL MISC	67/2015	27-01-2015	HARDEEP KAUR VS. KULJINDER SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CR NO. 16471 OF 2018	CR	2015	KULJINDER SINGH VS. HARDEEP KAUR	VIDE ORDER DATED 07-01-2019 IN CR- 16471 OF 2018 HON'BLE MR.JUSTIC DEEPAK SIBAL, VIDE ORDER DT. 07.01.2019 JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
124	5 YEARS	CIVIL SUIT	733/2016	05-12-2014	GURMIT SINGH VS. JOGINDER SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CR/7073/2017	CR	2017	GURMIT SINGH VS JOGINDER KAUR	VIDE ORDER DATED 27.11.2017 IN CR NO. 7073 OF 2017 PASSED BY HON'BLE, JUDGE MS. REKHA MITTAL, JUDGE OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
125	5 YEARS	COMI	COMI/08/2015	24-02-2015	HARBINDER SINGH VS. LAKHVIR SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CRM-M- 37169-2018	CRM M	2018	LAKHVIR SINGH VS. HARBINDER SINGH	VIDE ORDER DATED 28-08-2018 IN CRM-M-37169 OF 2018 HON'BLE MR. JUSTIC SUDHIR MITTAL VIDE ORDER DT. 28.08.2018 JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH

126	5 YEARS OLD	CS	PBJLB0-00092-2014	10.09.2021	KRISHAN LAL VS. DAVINDER	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CR-3395/2018	CR	2018	KRISHAN LAL VS/ DAVINDER SINGH @ MINDA	ORDER DATED 18.09.2019 PASSED BY HON'BLE MR JUSTICE DEEPAK SIBAL JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
127	5 YEARS OLD	FD	PBJLB0-001144-2014	01.12.2014	RUPINDER KAUR VS. GURINDER PAL	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CR-7063/2018	CR	2018	PREM NATH VS. RUPINDER KAUR	ORDER DATED 26.2.2019 PASSED BY HON'BLE MR JUSTICE DEEPAK SIBAL JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
128	5 YEARS OLD	CS	PBJLB0-001140-2014	12.11.2014	INDERJIT SINGH VS/ RASHBINDER SINGH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CR-2596-2017	CR	2017	LAKHWINDER SINGH VS/ INDERJIT SINGH & OTHRES	ORDER DATED 07.04.2017 PASSED BY HON'BLE MR JUSTICE RAJAN GUPTA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
129	5 YEARS OLD	CS	PBJLB0-001196-2012	21.12.2012	KEWAL VS. RAMESH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	SAO NO.38 OF 2018	SAO	2018	KEWAL SINGH VS. RAMESH	ORDER DATED 15.1.2020 PASSED BY HON'BLE MR JUSTICE MAHABIR SINGH SINDHU JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
130	5 YEARS OLD	EXE	PBJLB0-000806-2014	18.08.2014	RAM PAL CHAND VS. PARKASH KAUR	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CM-4160-61-C-2018 AND RSA 1560-2018(O&M)	CM AND RSA	2018	BALBIR KAUR VS/ RAM PAL CHAND	ORDER DATED 27.7.2018 PASSED BY HON'BLE MR JUSTICE AMOL RATTAN JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
131	5 YEARS OLD	COMI	PBJLB1-000420-2010	09.03.2012	STATE VS. KULWANT	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-14191 OF 2018	CRM	2018	SUKHWINDER SINGH VS. MANDEEP KAUR	ORDER DATED 27.3.2019 PASSED BY HON'BLE MR JUSTICE MAHABIR SINGH SINDHU JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
132	5 YEARS OLD	CHI	PBJLB1-000702-2013	21.03.2013	PUNJAB STATE VS. SATINDER KUMAR	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CRM	CRM	2021	PUNJAB STATE VS. SATINDER KUMAR	ORDER PASSED BY HON'BLE MR JUSTICE HARNARESH SINGH GILL JUDGE, PUNJAB AND HARYANA HIGH COURT
133	5 YEARS OLD	COMI	PBJLB1-000078-2011	17.03.2012	TARSEM SINGH VS. HARJINDER SINGH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-16242 & 16243-2019 AND CRM-M-12340-2014	CRM	2019	HARJINDER SINGH VS. TARSEM	ORDER 20.5.2019 PASSED BY HON'BLE MR JUSTICE JUSTICE RAJBIR SEHRAWAT JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
134	5 YEARS OLD	CIVIL SUIT	PBJLB0-000859-2012	18.10.2012	SOHAN SINGH VS JASMAIL SINGH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	CONSIDERATION	CR NO. 5080 OF 2016	CR	2016	SOHAN SINGH VS JASMAIL SINGH & ANR	ORDER DATED 16.09.2016 PASSED BY HON'BLE MR JUSTICE REKHA MITAL JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
135	5 YEARS OLD	COMI	PBJLB1-000130-2013	05/07/13	GURBAKSH VS BANS CHAND	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-M-38613 OF 2015	CRM-M	2015	NATHA SINGH VS PB STATE	STAYED ON 16-11-15 BY JUSTICE INDERJIT SINGH(VIDE ORDER DATED 28/8/18 BY JUSTICE RAJBIR SEHRAWAT
136	5 YEARS OLD	CS	PBJLB0-000507-2015	01.07.2015	JAGIR SINGH VS. BAKHTAWAR SINGH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CM-16792-CII-2019 AND CR-4717-2019	CM AND CR	2019	BAKHTAWAR SINGH VS. JAGIR SINGH & OTHERS	STAYED ON 20.08.2019 BY JUSTICE NIRMALJIT KAUR JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
137	5 YEARS OLD	EXE	PBJLB0-001204-2015	01.12.2015	GURMIT KAUR VS/ AJAIB SINGH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CR-5803-2017	CR	2017	AJAIB SINGH VS. GURMIT KAUR	STAYED ON 21.03.2018 BY HON'BLE MR JUSTICE SURINDER GUPTA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
138	5 YEARS OLD	CHI	PBJLB1-003104-2015	15.07.2015	PUNJAB STATE VS. JEET RAM	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-16729-2017	CRM	2017	JEET RAM VS. STATE OF PUNJAB	STAYED ON 09.2.2018 BY HON'BLE MR JUSTICE RAJ SHEKHAR ATTRI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
139	5 YEARS OLD	CHI	PBJLB1-000024-2013	12/02/13	STATE VS BALWINDER SINGH	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-M-43837 OF 2018	CRM-M	2018	AMRIK SINGH VS STATE OF PUNJAB	STAYED ON 4/10/18 BY JUSTICE SUDIP AHLUWALIA (VIDE ORDER DATED 11/9/19 BY JUSTICE RAJBIR SHERAWAT JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
140	5 YEARS OLD	EXE	PBJLB0-000430-2016	22.04.2016	OM PARKASH VS. SARWAN DASS	GURMEHTAB SINGH PCS, CJD-JMIC, PHILLAUR	FURTHER ORDER	RSA-6257-2016(O&M)	RSA	2016	OM PARKASH VS/ SARWAN DASS	ORDER DATED 03.8.2017 PASSED BY HON'BLE MR JUSTICE RAMESHWAR SINGH AMLIK JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH

141	5 YEARS OLD	COMI	PBJLB1-001273-2014	06/08/2014	JASPAL SINGH VS KULDEEP KAUR	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M NO. 4946-2015	CRM-M	2015	PARAMJIT SINGH VS STATE OF PUNJAB & OTHERS	VIDE ORDER DATED 13.02.2015 PASSED BY HON'BLE MR JUSTICE SH. AJAY TEWARI, JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
142	5 YEARS OLD	CHALLAN IPC	PBJLB10000102014	02.08.2014	STATE VS AJAY PAL	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M NO. 40518-2015	CRM-M	2015	AJAY PAL VS STATE OF PUNJAB	VIDE ORDER DATED 09.02.2016 PASSED BY HON'BLE MR JUSTICE MS. ANITA CHAUDHARY JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
143	5 YEARS OLD	CHALLAN IPC	PBJLB10025782015	04.06.2015	STATE VS PARMINDER SINGH	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M NO. 19202-2015	CRM-M	2015	PARMINDER SINGH & ORS. VS STATE OF PUNJAB	VIDE ORDER DATED 31.07.2015 PASSED BY HON'BLE MR JUSTICE SH. MAHESH GROVER, JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
144	5 YEARS OLD	CHALLAN IPC	PBJLB10015602014	21.08.2014	STATE VS SURINDER KAUR	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M NO. 7279-2020	CRM-M	2020	SURINDER KAUR VS. STATE OF PUNJAB	VIDE ORDER DATED 19.02.2020 PASSED BY HON'BLE MR JUSTICE MS. JAISHREE THAKUR, JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
145	5 YEARS OLD	CIVIL SUIT	PBJLB00008272013	22-04-2013	HARNEK SINGH VS. KASHMIRI LAL	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR-6318 OF 2018	CR	2018	JATINDER PAL SINGH VS. KASHMIRI LAL	VIDE ORDER DATED 21.09.2018 PASSED BY HON'BLE MR JUSTICE SH. RAJMOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
146	5 YEARS OLD	CIVIL SUIT	PBJLB0-000479-2013	27-05-2013	SURINDER KAUR VS VIJAY KUMAR	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	1832	CR	2018	SURINDER KAUR VS VIJAY KUMAR & OTHERS	VIDE ORDER DATED 23.03.2018 PASSED BY HON'BLE MR JUSTICE Sh HARI PAL VERMA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
147	5 YEARS OLD	CIVIL SUIT	PBJLB0-000322-2015	01-04-2015	HARBHAJAN SINGH JOHAL VS KULWANT SINGH	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	8022/2018	CR	28.11.2018	HARBHAJAN SINGH JOHAL VS KULWANT SINGH	ORDER DATED 28/11/2018 PASSED BY HON'BLE JUSTICE SUDIP AHLUWALIA, JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
NOTE- INADVERTENTLY TWO CRIMINAL STAYED CASE MORE THAN FIVE YEAR OLD EXCESS SHOWN IN F-32 STATEMENT AND SAME WILL BE RECTIFIED IN NEXT MONTH STATEMENT AS REPORTED BY THE COURT OF SH. JASBEER SINGH,,CJJD-CUM-JMIC,PHILLAUR												
148	5 YEARS OLD	CIVIL SUIT	PBJLB0-000694-2016	22/06/16	PAWAN KUMAR VS RAJ BAHADUR	SH. SUKHMANDEEP SINGH,CJJD-CUM-JMIC, JALANDHAR	PENDING	1133/2018	CRR	02/19/18	GOPAL KRISHAN KUNDI VS RAJ BAHADUR	VIDE ORDER DATED 19/2/18 BY HON'BLE SH. FATEHDEEP SINGH, JUSTICE,HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
149	5 YEARS OLD	COMI	PBJLB10033182014	17/07/2014	KRISHAN LAL VS. DAVINDER SINGH ALIAS MINDA	SH. SUKHMANDEEP SINGH,CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	1819/2019	CRM-M	17/07/2014	KRISHAN LAL VS. DAVINDER SINGH ALIAS MINDA	ORDER DATED 21.01.2019 PASSED BY HON'BLE JUSTICE MANOJ BAJAJ, PUNJAB AND HARYANA HIGH COURT CHANDIGARH
150	5 YEARS OLD	COMI	PBJLB1-000469-2012	17/8/12	AMARJIT KAUR VS GURDEV KAUR	SH. SUKHMANDEEP SINGH,CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M-22180 OF 2015	CRM-M	2012	HARINDER KAUR VS AMARJIT KAUR	VIDE ORDER DATED 10/7/15 BY HON'BLE JUSTICE HARIPAL VERMA HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
1	10 YEAR	CIVIL	PBJL02-000031-2010	31-07-2010	KARAN SINGH VS PUNJAB STATE	MS. SUSHMA DEVI,, PCS, CJSD-CUM-ACJM, JALANDHAR	FURTHER ORDER	CR-3780-2008	CR	2008	SATNAM SINGH VS. STATE OF PUNJAB	VIDE ORDER DT. 01.12.2009, PROCEEDINGS STAYED BY THE HON'BLE MR. JUSTICE SURYA KANT, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
2	10 YEAR	COMA	PBJL03-000398-2010	25-03-10	GOVT. FOOD INSP. VS. NARESH DHINGRA	MS. SUSHMA DEVI,, PCS, CJSD-CUM-ACJM, JALANDHAR	FURTHER ORDER	42449/2015	CRM M	2015	RAMDEV FOOD PRODUCTS VS. GOVT. FOOD INSPECTOR	VIDE ORDER DT.19.05.2016, PROCEEDINGS STAYED ON 19.05.2016 BY HON'BLE MR. JUSTICE INDERJIT SINGH, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
3	10 YEAR	CIVIL EXE.	PBJL02-000012-2009	13-10-2009	SARABJIT SINGH VS BALBIT SINGH	MS. SUSHMA DEVI,, PCS, CJSD-CUM-ACJM, JALANDHAR	AWAITING FURTHER ORDER	2820/2016	CR	2016	BALBIR SINGH VS. SARABJIT SINGH	PROCEEDINGS STAYED ON 25.04.2016 BY HON'BLE MR. JUSTICE SHEKHAR DHAWAN JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
4	10 YEARS	CIVIL	PBJL02-000068-2009	15-09-2009	DEEPENDRA SINGH GARCHA VS NAVJOTE KAUR	MS. SUSHMA DEVI,, PCS, CJSD-CUM-ACJM, JALANDHAR	FURTHER ORDER	CM-26319-CII-2009	CM	2009	NAVJOTE KAUR VS. DEEPENDRA SINGH GARCHA	VIDE ORDER DT. 10.11.2009, PROCEEDINGS STAYED BY THE HON'BLE MR. JUSTICE NIRMALJIT KAUR, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.

5	10 YEAR	CIVIL	PBJL02-000054-2013	13-12-2008	RAVINDER NATH VS YASH PAL	MS. SUSHMA DEVI., PCS, CJSDCUM-ACJM, JALANDHAR	FURTHER ORDER	SAO-17-2017 (O&M)	SAO	2017	YASHPAL KHANNA VS. RAVINDER NAH	VIDE ORDER DT. 22.02.2017, PROCEEDINGS STAYED BY THE HON'BLE MR. JUSTICE G.S. SANDHAWALIA, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
6	10 YEAR	COMA	PBJL03-000074-2007	13-12-07	GOVT. FOOD INSP. VS. VIPAN SINGH	MS. SUSHMA DEVI., PCS, CJSDCUM-ACJM, JALANDHAR	FURTHER ORDER	30698-M /2010	CRL MISC	2010	PEPSICO INDIA VS. STATE OF PB.	VIDE ORDER DT. 02.12.2010, PROCEEDINGS STAYED ON 02.12.2010 BY HON'BLE MR. JUSTICE SABINA, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
7	10 YEAR	CIVIL	PBJL02-000114-2009	16-07-2009	DEEPENDRA SINGH GARCHA VS NAVJOTE KAUR	MS. SUSHMA DEVI., PCS, CJSDCUM-ACJM, JALANDHAR	AWAITING FURTHER ORDER	CM-26319-CII-2009	CM	2009	NAVJOTE KAUR VS. DEEPENDRA SINGH GARCHA	VIDE ORDER DT. 10.11.2009, PROCEEDINGS STAYED BY THE HON'BLE MR. JUSTICE NIRMALJIT KAUR, HON'BLE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH.
8	10 YEAR	CS	PBJL02-003627-2010	02.06.2010	SATNAM SINGH VS. PUNJAB URBAN DEVELOPMENT AUTHORITY	SH. AMIT KUMAR GARG ACJSDCUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	CR NO. 3060 OF 2018	C.R.	08.05.2018	GURNAM SINGH VS. SATNAM SINGH SANDHU & ANR.	ORDER DATED 08.05.2018 PASSED BY S. INDERJIT SINGH, JUDGE HON'BLE PB. & HARYANA HIGH COURT, CHANDIGARH
9	10 YEAR	CS	PBJL02-001659-2010	15-09-2010	SATNAM SINGH VS. GURNAM SINGH	SH. AMIT KUMAR GARG ACJSDCUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	CR NO. 3060 OF 2018	C.R.	08.05.2018	GURNAM SINGH VS. SATNAM SINGH SANDHU & ANR.	ORDER DATED 08.05.2018 PASSED BY S. INDERJIT SINGH, JUDGE HON'BLE PB. & HARYANA HIGH COURT, CHANDIGARH
10	10 YEAR	CS	PBJL02-003205-2010	25-08-2010	SATNAM SINGH SANDHU VS. GURNAM SINGH	SH. AMIT KUMAR GARG ACJSDCUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	CR NO. 3060 OF 2018	C.R.	08.05.2018	GURNAM SINGH VS. SATNAM SINGH SANDHU & ANR.	ORDER DATED 08.05.2018 PASSED BY S. INDERJIT SINGH, JUDGE HON'BLE PB. & HARYANA HIGH COURT, CHANDIGARH
11	10 YEARS OLD	CIVIL SUIT	PBJL02-001227-2010	03/01/11	RANJIT SINGH VS ASHOK KUMAR	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-6272/2018	CIVIL REVISION	2018	ASHOK KUMAR VS RANJIT TALWAR	VIDE ORDER DATED 18.09.2018 PASSED BY HON'BLE MR. JUSTICE RAJ MOHAN SINGH JUDGE PB. & HARYANA HIGH COURT
12	10 YEARS	CIVIL SUIT	PBJL02-000686-2009	26/08/09	HARBANS SINGH VS HANS RAJ	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	DEFENCE EVIDENCE	CR 950/2017	CIVIL REVISION	2017	VARINDER KUMAR HARBANS SINGH	VIDE ORDER DATED 08.2.2017 PASSED BY HON'BLE MR. JUSTICE DAYA CHAUDHARY JUDGE PB. & HARYANA HIGH COURT
13	10 YEARS	COMI	PBJL03-001442-2008	11-04-2008	SATNAM KAUR VS TARLOCHAN SINGH	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CRM-M-31407/2016	CRIMINAL MISC.	2016	TARLOCHAN SINGH VS SATNAM KAUR	VIDE ORDER DATED 01.06.2018 PASSED BY HON'BLE MR JUSTICE JAISHREE THAKUR, JUDGE PB AND HARYANA HIGH COURTS
14	10 YEARS	CIVIL SUIT	PBJL02-001254-2010	08/02/10	GOUDSCHE MACHINE FABRIEK BV VS SATNAM AGRI PRODUCTS AGRI	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-317/2017	CIVIL REVISION	2017	GOUDSHCE MACHINE VS SATNAM AGREE	VIDE ORDER DATED 27.01.2017 PASSED BY HON/BLE JUSTICE RAJAN GUPTA JUDEGE PB AND HARYANA HIGH COURT
15	10 YEARS	CHI	PBJL03-000951-2010	04-11-2010	STATE VS HARMINDER	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CRM-M-16986-2018	CRIMINAL MISC.	2018	HARMINDER SINGH AND OTHERS VS STATE OF PUNJAB	VIDE ORDER PASSED BY HONBLE MR. JUSTICE SHRI RAJ MOHAN SINGH JUDGE, PB AND HARYANA HIGH COURT,
16	10 YEARS	EXE	PBJL02-001513-2011	18-03-2011	BUDH SINGH VS MS ARJAN COLD STORAGE	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	AWAITING ORDER	CR-4013/2019	CIVIL REVISION	2019	JAGJIT SINGH AND OTHERS VS MS ARJAN COLD STORE	VIDE ORDER DATED 03.07.2019 PASSED BY HON'BLE JUSTICE NIRMAL JEET KAUR, JUDGE, PB AND HARYANA HIGH COURT
17	10 YEARS	COMI	PBJL03-000884-2007	21-01-2007	YOGESH KUMAR VS SURESH KUMAR ETC.	MS. SHILPA SINGH, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER FROM HIGH COURT	16107/2014	CRM-M	2014	PAYAL KUMAR VS STATE OF PUNJAB	ORDER DATED 13.05.2014 PASSED BY HON'BLE MR. JUSTICE R.P. NAGRATH, JUDGE PUNJAB & HARYANA HIGH COURT, CHANDIGARH
18	10 YEARS	CS	PBJL02-000683-2009	11/12/2009	JOGINDER SINGH VS SWARAN KAUR	MS. SHILPA SINGH, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER FROM HIGH COURT	8364/2015	CR	2015	JOGINDER SINGH TIWANA VS SWARAN KAUR	ORDER DATED 09/12/2015 STAYED BY HON'BLE MS. JUSTICE RITU BAHRI, JUDGE, PUNJAB AND HARYANA HIGH COURT, CHANDIGARH
19	10 YEARS	COMP. ACT U/S 138 NIACT	PBJL03-000939-2008	06-05-2008	MS CHUGH PLASTICS VS MS RANAM INDUSTRIES	SH. BHUPINDER MITTAL., CJD-CUM-JMIC, JALANDHAR	STAYED	CRM-M 34237/2015	CRM.MISC	08.10.2015	RANAM INDUSTRIES VS CHUGH PLASTIC	ORDER DATED 08.10.2015 PASSED BY HON'BLE MRS. JUSTICE DAYA CHAUDHARY JUDGE OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH

20	10 YEARS	COMP. ACT U/S 138 NIACT	PBJL03-000951-2008	11-06-2008	MS CHUGH PLASTICS VS MS RANAM INDS	SH. BHUPINDER MITTAL., CJD-CUM-JMIC, JALANDHAR	STAYED	CRM-M 34237/2015	CRM.MISC	08.10.2015	RANAM INDUSTRIES VS CHUGH PLASTIC	ORDER DATED 08.10.2015 PASSED BY HON'BLE MRS. JUSTICE DAYA CHAUDHARY JUDGE OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
21	10 YEARS	COMP. ACT U/S 138 NIACT	PBJL03-000950-2008	04-09-2008	MS CHUGH PLASTICS VS MS RAMAN INDUSTRIES	SH. BHUPINDER MITTAL., CJD-CUM-JMIC, JALANDHAR	STAYED	CRM-M 34237/2015	CRM.MISC	08.10.2015	RANAM INDUSTRIES VS CHUGH PLASTIC	ORDER DATED 08.10.2015 PASSED BY HON'BLE MRS. JUSTICE DAYA CHAUDHARY JUDGE OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
22	10 YEARS	COMP. ACT U/S 138 NIACT	PBJL03-000952-2008	06-09-2008	MS CHUGH PLASTICS VS MS RANAM INDS	SH. BHUPINDER MITTAL., CJD-CUM-JMIC, JALANDHAR	STAYED	CRM-M 34237/2015	CRM.MISC	08.10.2015	RANAM INDUSTRIES VS CHUGH PLASTIC	ORDER DATED 08.10.2015 PASSED BY HON'BLE MRS. JUSTICE DAYA CHAUDHARY JUDGE OF PUNJAB AND HARYANA HIGH COURT CHANDIGARH
23	10 YEARS	COMP. ACT U/S 138 NIACT	PBJL03-002008-2009	23-07-2009	STATE OF PUNJAB VS MADHU SUDAN	SH. BHUPINDER MITTAL., CJD-CUM-JMIC, JALANDHAR	STAYED	CRM M-17534/2015	CRM.MISC	26.5.2015	SURINDER KUMAR JUNEJA VS STATE OF PUNJAB	ORDER DATED 26.05.2015 PASSED BY HON'BLE MR. JUSTICE TEJINDER SINGH DHINDSA JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH
24	10 YEARS	COMP. U/S 138 NI ACT	PBJL03-003479-2009	16-03-2009	ANANT TOOLS PVT. LTD. VS. ANANT TOOLS PVT. LTD. UNIT 2	SH. SHAMINDER PAL SINGH, CJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NIACT CASES), JALANDHAR	FURTHER ORDER	PETETION FOR SPECIAL LEAVE TO APPEAL NO. 56-58/2019	CRL. MISC.	2019	M/S ANANT TOOLS (UNIT II) PVT. LTD. & ORS. VS. M/S ANANT TOOLS PVT. LTD.	ORDER DATED 11-03-2019 PASSED BY HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE AND HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE JUDGE IN SUPREME COURT OF INDIA
25	10 YEARS	COMP. U/S 138 NI ACT	PBJL03-003480-2009	16-03-2009	ANANT TOOLS PVT. LTD. VS. ANANT TOOLS PVT. LTD. UNIT 2	SH. SHAMINDER PAL SINGH, CJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NIACT CASES), JALANDHAR	FURTHER ORDER	PETETION FOR SPECIAL LEAVE TO APPEAL NO. 56-58/2019	CRL. MISC.	2019	M/S ANANT TOOLS (UNIT II) PVT. LTD. & ORS. VS. M/S ANANT TOOLS PVT. LTD.	ORDER DATED 11-03-2019 PASSED BY HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE AND HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE JUDGE IN SUPREME COURT OF INDIA
26	10 YEARS	COMP. U/S 138 NI ACT	PBJL03-003477-2009	18-03-2009	SWATANTER KUMAR CHOPRA VS. ANANT TOOLS PVT. LTD. UNIT 2	SH. SHAMINDER PAL SINGH, CJD-CUM-JMIC (EXCLUSIVELY TO DEAL WITH 138 NIACT CASES), JALANDHAR	FURTHER ORDER	PETETION FOR SPECIAL LEAVE TO APPEAL NO. 56-58/2019	CRL. MISC.	2019	M/S ANANT TOOLS (UNIT II) PVT. LTD. & ORS. VS. M/S ANANT TOOLS PVT. LTD.	ORDER DATED 11-03-2019 PASSED BY HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE AND HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE JUDGE IN SUPREME COURT OF INDIA
27	10 YEARS		PBJL03-000632-2010	08/10/10	ANIL CHOPRA VS SWATANTRA CHOPRA	MS. SHERRYL SOHI, CJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CRM-M-36925/2012	CRIMINAL MISC	2012	SWATANTAR CHOPRA VS ANIL CHOPRA	ORDER DT. 24-08-2017 PASSED BY HONBLE MR JUSTICE SH. ANUPINDER SINGH GREWAL JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
28	10 YEARS	CHI	86728/2013	22-12-2010	STATE VS VARUN SYAL	MS. SHERRYL SOHI, CJD-JMIC, JALANDHAR	AWAITING ORDER	CRR/948/2014	CRIMINAL REVISION	2010	STATE VS VARUN SYAL	ORDER DT. 3-09-2016 PASSED BY HONBLE MR JUSTICESH JASPAL SINGH, JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
29	10 YEARS	COMI	PBJL03-004096-2010	05-10-2010	RAJ RANI VS UTTAN SARANGAL	SH. RAJINDER SINGH TEJI, CJD-CUM-JMIC, JALANDHAR	AT THE TIME OF STAY CASE WAS PENDING FOR CONSIDERATION	CRM-M-15581-2017	CRM-M	2017	RAJ RANI VS SHEELA JAS,	ORDER DATED 04-05-2017 PASSED BY SH. A.B CHAUDHARI JUDGE PUNJAB AND HARYANA HIGH COURT
30	10 YEARS	CIVIL SUIT	EXE/29986/2013	02.04.2011	SALWINDER VS UNION OF INDIA	SH. GURKIRAN SINGH, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	RSA 3540/2014	RSA	01.08.2014	SALWINDER VS UNION OF INDIA	ORDER DATED 27.11.2019 PASSED BY HON BLE MR JUSTICE AUGISTINE GEORGE MASIH JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH.
31	10 YEARS	COMA	29303/13	25.04.2007	ROC VS KRISHNA KHANNA	SH. GURKIRAN SINGH, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M-7286/2008	CR. MISC	20.03.2008	SIRI KRISHNA KHANNA AND ANR VS REGISTRAR OF COMPANIES	ORDER DATED 20.03.2008 PASSED BY HON'BLE MR.JUSTICE L.N. MITTAL, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH
32	10 YEARS	COMA	29302/13	25.04.2007	ROC VS R.L. MEHRA	SH. GURKIRAN SINGH, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M-7285	CR. MISC	20.03.2008	R.L. MEHRA VS REGISTRAR OF COMPANIES	ORDER DATED 20.03.2008 PASSED BY HON'BLE MR.JUSTICE L.N. MITTAL, JUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH
33	10 YEARS	CIVIL SUIT	PBJL02-00-2269-2009	29.01.2009	JAGDISH SINGH V/S KARNAIL SINGH	SH. GURKIRAN SINGH, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	RSA 3533-2008	RSA	28.05.2008	KARNAIL SINGH V/S JAGDISH SINGH	ORDER DATED 05.05.2010 PASSED BY HON'BLE MR.JUSTICE MAHESH GROVERJUDGE, PUNJAB & HARYANA HIGH COURT, CHANDIGARH

34	10 YEARS	CS	PBJL02-000675-2008	06.02.2008	SUSHMA SHARMA VS. USHA RANI	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	5279/2017	CR	2017	SUSHMA SHARMA & OTHERS VS. USHA RANI & OTHERS	ORDER DATED 10.08.2017 PASSED BY HON'BLE JUSTICE MRS.RITU BAHRI, JUDGE PUNJAB & HARYANA HIGH COURT,CHANDIGARH	
35	10 YEARS	CS	PBJL02-000942-2009	09/04/2009	SUKHJIT SINGH VS. TEJINDER SINGH	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	6921/2015	CR	2015	GURSHARANJIT KAUR VS. SUKHJIT SINGH SANDHU	ORDER DATED 15.10.2015 PASSED BY HON'BLE MR. JUSTICE SH. RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
36	10 YEARS	CS	PBJL02-002063-2009	22.08.2009	TEJ MAAN SINGH VS. LALITA GREWAL	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	CR NO. 2173 OF 2017 (O&M)	CR	2016	TEJ MAAN SINGH VS. LALITA GREWAL	ORDER DATED 05.04.2016 PASSED BY HON'BLE JUSTICE MR. DARSHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	ADJOURN BEYOND THE DATE FIXED
37	10 YEARS	CS	PBJL02-001147-2010	05-04-2010	GURDEEP SINGH VS SURINDER SINGH	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	6725/2019	CR	2019	DALJIT KAUR RAI VS. GURDEEP SINGH @ BALWINDER SINGH	ORDER DATED 24.10.2019 PASSED BY HON'BLE JUSTICE MS. RITU BAHRI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	FINAL ORDER STAYED BY HON'BLE HIGH COURT.
38	10 YEARS	CS	PBJL02-001134-2010	10-09-2010	HARBHAJAN SINGH KUNDI VS. GURMEET SINGH	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	7299-2018	CR	2018	RAVINDER KAUR VS. HARBHAJAN SINGH & OTHERS	ORDER DATED 26.10.2018 PASSED BY HON'BLE JUSTICE SUDIP AHLUWALIA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	ADJOURN BEYOND THE DATE FIXED
39	10 YEARS	CS	PBJL02-001131-2010	30-10-2010	GURMEET SINGH KUNDI VS. HARBHAJAN SINGH KUNDI	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	7299-2018	CR	2018	RAVINDER KAUR VS. HARBHAJAN SINGH & OTHERS	ORDER DATED 26.10.2018 PASSED BY HON'BLE JUSTICE SUDIP AHLUWALIA JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	ADJOURN BEYOND THE DATE FIXED
40	10 YEARS	CHI	PBJL03-001760-2012	08.09.2009	STATE VS. RAJNI BALA	SH. SUDHIR KUMAR, CJD-CUM-JMIC, JALANDHAR(EXCLUSIVE COURT TO DEAL WITH NRIS CASES)	FURTHER ORDERS	37140-2016	CRM-M	2016	BALBIR SINGH VS. STATE OF PUNJAB	ORDER DATED 19.10.2016 PASSED BY HON'BLE MR. JUSTICE SH. M.M.S. BEDI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
41	10 YEARS	COMA	PBJL03-000741-2009	02-06-2009	RANJU CHAMBER VS MANOJ KUMAR	SH AMANDEEP SINGH GHUMAN, CJD-CUM- JMIC JALANDHAR	AWAITING FURTHER ORDERS	NO. CRM-M 26912/14_	CRM	2014	RANJU CHAMBER VS. MANOJ KUMAR	ORDER DATED 08.08.2014 PASSED BY HON'BLE JUSTICE RITU BAHRI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
42	10 YEARS	CS	PBJL02-001822-2011	27/05/2011	YOGESH KUMAR VS SURESH KUMAR	SH. RAVINDER SINGH RANA, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM 30363	CRM	2015	YOGESH KUMAR VS STATE OF PUNJAB	ORDER DATED 24.04.2014 PASSED BY HON'BLE MR. JUSTICE JASWANT SINGH , JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH	
43	10 YEARS	CS	PBJL02-000060-2008	23.4.2008	SURINDER PAL VS JAN MOHAMMAD	SH. RAVINDER SINGH RANA, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR 2858/2017	CR	2017	JAN MOHAMMAD VS SURINDER PAL	ORDER DATED24.4.2017 PASSED BY HON'BLE MR. JUSTICE JASPAL SINGH JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH	
44	10 YEARS OLD	CS	PBJL02-001846-2011	09.05.2011	BIMLA RANI VS. PB STATE	SH. RAVINDER SINGH RANA, CJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR-1504/2019	CR	2019	BIMLA RANI VS. PUNJAB STATE	ORDER DATED 05.03.2019 PASSED BY HONBLE MR. JUSTICE DEEPAK SIBAL PUNJAB AND HARYANA HIGH COURT, CHANDIGHAR	
NOTE- INADVERTENTLY ONE STAYED CASE MORE THAN TEN YEAR OLD LESS SHOWN IN F-32 STATEMENT AND SAME WILL BE RECTIFIED IN NEXT MONTH STATEMENT AS REPORTED BY THE COURT OF SH. RAVINDER SINGH RANA,CJD-CUM-JMIC,JALANDHAR..													
45	10 YEARS	CS	PBJL02-000218-2008	31.01.08	KASHMIR SINGH V/S PARMOD SINGH	MS. JOSHICA SOOD, CJD-CUM- JMIC, JALANDHAR	FURTHER ORDER	5738/17	CR	30.08.2017	KASHMIR SINGH V/S PARMOD SINGH	ORDER DATED 30.08.17 PASSED BY HON'BLE MR JUSTICE RITU BAHRI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	

46	10 YEAR	CS	PBJL02-002488-2011	08-03-2011	USHA DHIR VS KISHORE SAREEN	MS. HEENA AGGARWAL, PCS, CJJD, JALANDHAR	FURTHER ORDER	CR-6782-2018	CR	2018	KISHORE SAREEN VS USHA DHIR	TO BE HEARD ALONGWITH CR 8626-2016	
47	10 YEARS OLD	CS	CS/84/2008	02/05/2008	JYOTI VS DARSHANA RANI	MS. AMANDEEP KAUR, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CR NO. 6349/2017	CIVIL REVISION	18/09/2017	JYOTI RANI VS DARSHAN RANI & OTHERS	ORDER DATED 18/09/2017 PASSED BY HON'BLE MR JUSTICE RAJ MOHAN SINGH, JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH	
48	10 YEARS OLD	CHI	PBJLA1-000197-2009	02.04.2009	STATE VS JASWANT SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	CRM-M-27052 OF 2008	CRM-M	10/05/10	HITESH BHARDWAJ VS STATE OF PUNJAB	10/05/2010 BY JUSTICE SABINA, H, JUDGE, PB & HARYANA HIGH COURT	
49	10 YEARS OLD	CS	PBJLA0-000066-2010	16.07.2010	PUNJAB STATE WAREHOUSING VS M/S MAHALAXMI RICE AND GENERAL MILLS	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	FAO 5039 OF 2008	FAO	21.09.10	M/S MAHALAXMI RICE AND GENERAL MILLS VS PUNJAB STATE WAREHOUSING CORPORATION	ORDER DATED 21/09/2010 PASSED BY HON'BLE JUSTICE RAKESH KUMAR JAIN JUDGE PUNJAB AND HARYANA HIGH COURT	
50	10 YEARS	CS	PBJLA1-000042-2011	05.04.2011	SURINDER PAL VS BAKHTAWAR SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	4663 OF 2016	CR	07/26/16	BAKHTAWAR SINGH VS SURINDER PAL	ORDER DATED 07/26/2016 PASSED BY HON'BLE JUSTICE REKHA MITTAL, JUDGE, H, JUDGE PB & HARYANA HIGH COURT	STAYED
51	10 YEARS OLD	CS	PBJLA0-000057-2011	26.02.2011	BALDEV KUMAR VS KRISHAN KUMAR	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	4370 OF 2019	CR	17.07.2019	BALDEV KUMAR TANDON VS KRISHAN KUMAR	ORDER DATED 17.07.2019 PASSED BY HON'BLE JUSTICE NIRMALJIT KAUR, JUDGE PB & HARYANA HIGH COURT	STAYED
52	10 YEARS OLD	EXE	PBJLA0-000009-2007	29.10.2007	CHANAN SINGH VS JASWINDER KAUR	MS. RAJWINDER KAUR, CJJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR NO 8332/2018	EXECUTION	07-12-2018	PARBATPAL SINGH V/S CHANAN SINGH	ORDER DATED 07.12.2018 PASSED BY HON'BLE MR JUSTICE B S RALIAJUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
53	10 YEARS	CS	CS/1140/2013	27.05.2010	BALWINDER KAUR VS KULBIR SINGH	MS. RAJBINDER KAUR, CJJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR-860-2016	CR	28.01.2016	BALWINDER KAUR VS KULBIR SINGH	DATE OF ORDER 08.02.2016 PASSED BY HON'BLE MR JUSTICE K.KANNAN JUDGE PB. HRY HIGH COURT CHANDIGARH	
54	10 YEAR	CS	CS/885/2013	07-12-2009	AMANDEEP SINGH VS KARTAR SINGH	MS. RAJBINDER KAUR, CJJD-CUM-JMIC, NAKODAR	HON'BLE MR JUSTICE LISA GILL JUDGE PB. HRY HIGH COURT CHANDIGARH	SAO-2-2021 (O&M)	SAO	16.02.2021	SOHAN SINGH VS AMANDEEP SINGH	DATE OF ORDER 16.02.2021 PASSED BY HON'BLE LISA GILL JUDGE PB. HRY HIGH COURT CHANDIGARH	
55	10 YEARS	CHI	CHI/24/2014	05-05-2006	PUNJAB STATE VS SATWINDER SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CRM-M/12096/2019	CRM M	2019	SATWINDER SINGH VS STATE	VIDE ORDER DATED 18.3.2019 PASSED BY HON'BLE MR JUSTICE AJAY TIWARI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
56	10 YEARS	CIVIL SUIT	2233/2013	16-11-2009	VIKAS SEKHRI VS. MANGAT SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	95/2015	SAO	2015	VIKAS SEKHRI VS. MANGAT SINGH	VIDE ORDER DATED 20-09-2019 IN CASE NO. SAO/95 OF 2015, PASSED BY HON'BLE JUDGE, SH. RAMENDRA JAIN, JUSTICDE OF PUNJAB AND HARYANA HIGH COURT, CHANDIGARH	
57	10 YEARS	COMI	PBJLB1-000203-2008	06/09/08	GURMIT SINGH VS PIARA SINGH	GURMEHTAB SINGH PCS, CJJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-M-43481 OF 2018	CRM	2018	GURMIT SINGH VS PB STATE	ORDER DATED 2.11.2018 PASSED BY HON'BLE MR JUSTICE RAJ SHEKHAR ATTRI, JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
58	10 YEARS	COMI	PBJLB1-000164-2009	04.09.2009	SHINGARA VS. GURBAX	GURMEHTAB SINGH PCS, CJJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-M4734-2016	CRM	2016	GURBAX SINGH VS. SHINGARA RMA	ORDER DATED 10.02.2016 PASSED BY HON'BLE MR JUSTICE NARESH KUMAR SANGHI JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	
59	10 YEARS	CS	PBJLB0-000350-2009	14/11/09	GURUDWARA PARBHANDHAK COMMITTEE V/S GURPREET SINGH	GURMEHTAB SINGH PCS, CJJD-JMIC, PHILLAUR	FURTHER ORDER	2713/2015	CR	23.05.2015	GURUDWARA PARBHANDHAK COMMITTEE, SANT NAGAR BACHHOWAL & ANOTHER V/S GURPREET	ORDER DATED 023/04/15 PASSED BY HON'BLE MR JUSTICE SH PARSHOTAM SINGLA, JUDGE PUNJAB AND HARYANA HIGH COURT, CHANDIGARH. (VIDE ORDER DATED 26/7/18 BY HON'BLE JUSTICE SH.DEEPAK SIBAL	
60	10 YEARS	CIVIL SUIT	PBJLB0-000178-2007	07.02.2007	MARKET COMMITTE VS PIARA SNGH	GURMEHTAB SINGH PCS, CJJD-JMIC, PHILLAUR	FURTHER ORDER	SAO <u>NO. 58 OF 2016 (O&M)</u>	SAO	2016	PIARA SINGH VS MARKET COMMITTE	ORDER DATED 04.08.2016 PASSED BY HON'BLE MR JUSTICE DARSHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH	

61	10 YEARS	CHALLAN IPC	PBJLB1-000153-2008	05.05.2008	STATE VS SONIA & OTHERS	SAH. JASBEER SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	CRM-M NO. 11747-2015	CRM	2015	ROSHAN LAL & ORS VS STATE OF PB	ORDER DATED 10.04.2015 PASSED BY HON'BLE MR JUSTICE SH. MAHESH GROVER, JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
1	15 YEARS	CS	PBJL02-000208-2005	02/08/05	ACCHAR SINGH VS HARI SINGH	SH. GAGANDEEP SINGH GARG, CIVIL JUDGE SR. DIVISION-CUM-CJM, NRI CASES, JALANDHAR	APPEARANCE	SAO/60/16	SAO	2016	MAKHAN SINGH VS. ACHAR SINGH	VIDE ORDER DATED 09.08.2016 PASSED BY HON'BLE MR. JUSTICE REKHA MITTAL JUDGE PB. & HARYANA HIGH COURT
2	15 YEARS	CH IPC	PBJL03-000053-2005	15/04/05	STATE V/S AMARJIT SINGH	MS. SHERRYL SOHI, CJJD-CUM-JMIC, JALANDHAR	AWAITING ORDER	CRM-M-12846/2015	CRIMINAL MISC	2015	SURJIT SINGH V/S STATE OF PUNJAB	ORDER DT. 10.07.2015 PASSED BY HON'BLE MR JUSTICE DARSHAN SINGH JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH
3	15 YEAR	RSA	PBJL02-000023-2001	15.06.2001	SULTAN- UR -QUAM VS NAVAL KUMAR	MS. JOSHICA SOOD, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	RSA/768/2005	RSA	2005	GURCHARANJIT SINGH VS M.P SINGH AHLUWALIA AND OTHERS	ORDER DATED 5/9/2005 PASSED BY MR JUSTICE TAPAN SEN, JUDGE, PUNJAB & HARYANA HIGH COURT
4	15 YEAR	CHI	PBJLA1-000004-2002	09.05.2002	STATE VS MOHINDER SINGH	MS. BALJINDER KAUR, ACJSD-CUM-SDJM, NAKODAR	FURTHER ORDER	42384 OF 2017	CRM M	11/10/17	BALWANT KAUR VS STATE	ORDER DATED 10.11.2017 PASSED BY HON'BLE MR JUSTICE SHEKHAR DHAWAN JUDGE, PUNJAB & HARAYANA HIGH COURT CHANDIGARH
5	15 YEAR	CS/428/2014	PBJLA0-000008-2003	19-09-2003	JAGIR SINGH V/S RESHAM SINGH	MS. RAJWINDER KAUR, CJJD-CUM-JMIC, NAKODAR	APPEARANCE	CR-7764-2014	CR	12-09-2014	JAGIR SINGH VS CHARANO	ORDER DATED: 12-09-2014 PASSED BY HON'BLE MR. JUSTICE RAJESH KUMAR JAIN JUDGE PUNJAB AND HARYANA HIGH COURT CHANDIGARH.
6	15 YEAR	CS	CS/954/2013	09.09.2005	KEWAL SINGH VS JOGINDER SINGH	MS. RAJBINDER KAUR CJJD-CUM-JMIC, NAKODAR	FURHTER ORDER	CR-7610-2013	CR	21.04.2014	JOGINDER SINGH VS KEWAL SINGH	ORDER DATED 02.05.2014 PASSED BY HON'BLE MR JUSTICE RAJIV NARAIN RAINA JUDGE PB. HRY HIGH COURT CHANDIGARH
7	15 YEAR	CIVIL SUIT	CS/245/2014	14/12/2005	AJIT SINGH VS KEWAL SINGH	MS. RAJBINDER KAUR CJJD-CUM-JMIC, NAKODAR	FURTHER ORDER	CR-7610-2013	CR	21/04/2014	JOGINDER SINGH VS KEWAL SINGH	CLUBBED CASE KEWAL SINGH VS JOGINDER SINGH
8	15 YEAR	CIVIL MISC.	1889/2013	03.03.2003	GURMUKH SINGH VS AVTAR SINGH	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	CM NO.2431-C/03 R.S.A NO.806 OF 2003	RSA	2003	AVTAR SINGH VS GURMUKH SINGH	ORDER DATED 16.12.2003 PASSED BY HON'BLE MR.JUSTICE VINEY MITTAL JUDGE PUNJAB & HARYANA HIGH COURT CHANDIGARH
9	15 YEARS	CIVIL MISC.	1862/2013	28.09.2004	BUDH RAM VS CHUHRA RAM	SH. HIRDEJIT SINGH, ACJ(SD)-CUM-SDJM, PHILLAUR.	FURTHER ORDER	RSA/3264 OF 1997	RSA	1997	CHUHRA RAM VS BUDH RAM	NO. RSA/3264 OF 1997, ORDER DATED 18.09.2002 PASSED BY HON'BLE MR. JUSTICE JASBIR SINGH, JUDGE PUNJAB & HARYANA HIGH COURT,CHANDIGARH
1	20 YEARS	CS	PBJL02-000005-1995	03.04.1995	MAJOR HARINDER SINGH GILL VS. STATE BANK OF INDIA	SH. AMIT KUMAR GARG ACJSD-CUM-CJM, JALANDHAR	FURTHER PROCEEDINGS	RSA NO. 2198/2011	REGULAR SECOND APPEAL (RSA)	2011	KULDIP SINGH VS. HARINDER SINGH GILL & ORS.	ORDER DATED 12.01.2015 PASSED BY HON'BLE MR. JUSTICE DR. BHARAT BHUSHAN PARSOON, JUDGE, PUNJAB AND HARYANA HIGH COURT CHANDIGARH.
2	20 YEARS	CIVIL SUIT	PBJL02-000027-1999	09.06.1999	VARINDER SINGH VS GURDIP SINGH & ORS.	SH. GURKIRAN SINGH, CJJD-CUM-JMIC, JALANDHAR	FURTHER ORDER	6478 - 2017	CR (O& M)	22.09.2017	VARINDER SINGH DHIMAN VS DARSHAN LAL AND OTHERS	ORDER DATED 22.09.2017, PASSED BY HON'BLE MR JUSTICE ARUN PALLI JUDGE PUNJAB & HARYANA HIGH COURT,CHANDIGARH
3	20 YEARS	CS	CS/319/2015	16.1.1995	HARBANS SINGH VS AMAR SINGH	MS. RAJBINDER KAUR CJJD-CUM-JMIC, NAKODAR	FURTHER ORDER	RSA /5545/2015	RSA	2015	SADHU SINGH VS SEETAL SINGH	ORDER DATED 17.10.2015 PASSED BY HON'BLE MR. JUSTICE RAJ MOHAN SINGH JUDGE PUNJAB & HARYANA HIGH COURT,CHANDIGARH
4	20 YEARS	CHA	CHALLAN ACT PBJLB1-000004-1999	12.03.2020	STATE VS. RANJIT SINGH	GURMEHTAB SINGH PCS, CJJD-JMIC, PHILLAUR	FURTHER ORDER	CRM-M-10014-2021	CRM-M	2021	HARDEV SINGH VS. STATE OF PUNJAB	ORDER DATED 04.03.2021 PASSED BY HON'BLE MR JUSTICE HARNARESH SINGH GILL JUDGE PUNJAB & HARYANA HIGH COURT,CHANDIGARH